to provide for the regulation of mines and the development of minerals under the control of the Union.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the regulation of Mines and the development of minerals under the control of the Union."

The motion was adopted.

Sardar Swaran Singh: I introduce the Bill.

INTER-STATE CORPORATION BILL*

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): On behalf of Shri Asoke K. Sen, I beg to move for leave to introduce a Bill to provide for the organisation of certain corporations functioning in two or more States by virtue of section 109 of the States Reorganisation Act, 1956, and for matters connected therewith

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the reorganisation of certain corporations functioning in two or more States by virtue of section 109 of the States Reorganisation Act, 1956, and for matters connected therewith"

The motion was adopted.

Shri Satya Narayan Sinha: I introduce the Bill

DEMANDS FOR GRANTS—contd.

MINISTRY OF COMMUNITY DEVELOPMENT

Mr. Speaker: The House will now resume further discussion of the Demands for Grants relating to the Ministry of Community Development Out of 5 hours allotted for the Demands of this Ministry, about 3 hours have already been availed of and 2 hours now remain. The time may be extended a little if the House so desires,

The list of moved Cut Motions relating to the Demands of this Ministry has already been circulated to Members on the 27th July, 1957.

How long will the hon Minister take?

The Minister of Community Development (Shri S. K. Dey): One hour.

Mr. Speaker: We are now at 12 10.

Shri Bhakt Darshan. (Garhwal): Some more time may be allotted.

Some Hon. Members: Some more time may be allotted

Mr. Speaker: Hon Members will have opportunity to go on till 2.10 when I will call upon the hon. Minister Let him take as much time as he likes I have extended it not by one hour, but by more than one hour

A number of hon Members want to participate m the discussion. Therefore, let them be brief Not more than ten minutes if possible.

Shri Ansar Harvani (Fatehpur): The community development programmes have been often described as one of the most dynamic programmes. It is no doubt a dynamic programme. A programme which aims at changing the face of our villages has got to be a dynamic, but my misfortune has been that all my efforts to find the dynamo of the programme have so far been a failure

I quite admit that great progress has been made in our villages. I do believe that considerable psychological change has been achieved in our villages. But it is yet to be seen that how much contribution has been due to this great and dynamic programme, how much has been due to the change of times, and how much

^{*}Published in the Gazette of India Extraordinary Part II—Section 2, dated 29.7.57 pp. 397—401.

tMoved with the recommendation of the President.

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has been the contribution of the constructive and voluntary workers, who have been working in the villages from the days of Gandhiji and his associates.

To understand the community development programme, we should first analyse the set-up which has been called upon to carry out this programme. At the Centre there is the Community Development Ministry with all the usual paraphernalia of a Ministry, from the Secretary onwards It has Secretaries of all varieties. joint, deputy, under, advisers and so on, which a usual Ministry has. At the State level, there is the Development Commissioner The Development Commissioner is usually a very senior ICS officer, an officer who could not be appointed as the Chief Secretary of a State, or could not be shunted to the Centre to be a Secretary or to be a managing director of one of the State undertakings It is called upon to function as the Development Commissioner In the usual course, he would have had twenty years of training and twenty years of experience of magistracy and collectorate work, with that experience, he has been called upon to lead the revolution in our villages. and to lead a dynamic programme

At the district level, the Ministry is represented by the District Magistrate and the Collector The very designation describes the functions of the officer The very traditions that the officer has shown how much capability he has to lead a revolution in the villages, to change the face of our villages, to make people desire change, and to give them the lead towards the goal of a free and decent living in the viallges

12.13 hrs

[MR. DEPUTY SPEAKER in the Chair]

Then, we have the Block Development Officer In the past, mostly, the Block Development Officer was a tahsildar. But, now, some recruits are being taken from outside also. However, in the usual course, they are the retrenched staff either from the Ra-

tioning Department or from the other departments which have been liquidated Some of them are very people They are given very good training in the training schools.

Then comes the village level worker, the last point agent of the programme The other day, my hon. friend Shri A C. Guha had something to say about the village level worker But I would say, all glory to the village level worker, all glory to the gram sevaks and gram sevikas, for, in spite of having at the top people who have hardly any tradition of constructive work, these people have done great work m our villages. Whatever success this programme has achieved in the villages, to a very great extent the responsibility lies on these young men and women who as gram sevaks and gram sevikas have been going round the villages on their cycles, carrying the message of hope and cheer to the villages.

Now, let me tell you how this programme of community development is working in our villages I would refer to the vana mahotsara which was organised in most of the villages under the national extension service blocks A directive was sent from here saying that the celebrations should be organied in the villages. The directive Development Commisfrom the sioner was passed on to the district Obviously, the district magistrate magistrate in his turn passed it on to the block development officer The block development officer called for the gram sevaks and gram sevikas. and the village was selected. In the morning, the gram sevaks went to the village on cycle, and went from house to house telling the kisans to assemble at the spot fixed for the purpose, and also telling them that some big people were coming and they would plant a sapling there

In the afternoon, on a jeep came the veterinary officer; then, another jeep came bringing the agricultural officer Then, a third jeep came bringing the health officer Then, another jeep came bringing some other officers. In

the end came a staff car, in which the district magistrate was there. He kept on waiting there After some time, there came a big car which brought a dignitary He came out with two chaprasis dressed like the Bengal lancers, he delivered a speech, and then planted a sapling, to the chanting of vcdic mantras There was perfect co-ordination The representatives of all the Ministries were represented there, and there was co-ordination with the Information Ministry also. because the news cameraman there taking film The next thanks to the publicity directorate. and thanks to the publicity organisation, in the newspapers, there was news about this with big headlines But what happened subsequently was something which nobody knew goat came and atc away the sapling

That is the way in which most of our programmes are being carried out in the villages When we talk about the community development programme and some of its failures, the chits from the foreign dignitaries are thrown at our face I have got with me hare a beau iful book enti led As Others See it, which contains the chits from the foreign visitors. We quite appreciate the good sentiments of some of our foreign friends who come good We appreciate their thoughts and good messages for us But we have seen such chits being published by commercial organisations, hotels, restaurants only India is to live, we cannot go by the chits from these foreign dignitaries however friendly they may be India is to live, we have to go by what the people of our country feel about this programme, by how much work has been done in the villages. how much psychological change has been brought about in the villages, how much developmental work we have done in the villages, how much food production we have increased in the villages, and how much hunger and starvation we have removed from our villagers From this point of view. the expenditure from the public exchequer on this programme cannot be very much appreciated by this House.

I congratulate the Minister of Community Development on his great achievements I do not deny that great achievements have been made I congratulate him, especially, because he has achieved these things with the setup and team with which he is working. he has achieved these things with the help of those people who had just training of magistracy and collectorate work, and who had hardly any missionary zeal for constructive work, who, twenty years ago, were recruited by alien rulers to rule over us

I assure you Sir, that we would have achieved much more, if only we had sought more co-operation from the people who have the missionary zeal for constructive activity and who have spent their whole life in constructive work There is no dearth of men and women in this country who laid down their lives for the freedom of country There is no dearth this counmen and women ın try who under the leadership of the Father of the Nation, worked for village uplift But today, we have forgotten the name of Mashru. walla, and others Today, if we go and mention the name of Mashruwalla to a community development Commissioner, he will ask to what Ministry he belongs, that is the training which these people who are entrusted with constructive work have, and that is the re-orientation which these people have had in Gandhiji's programme

I would urge that we should seek the co-operation of the voluntary organisat ons. We should seek the co-operation of the people who have had experience of constructive work Still, there are people in this country who have learnt and practised the lesson of village construction which they learnt on the feet of Gandhiji Still, there are men and women m this country, who have decided their whole lives for the cause of khadı, for the cause of prohibition, and for the cause of removal of untouchability, for the cause of the promotion of village industries and gramodyogs They are the really capable people whose support should be enlisted, if this programme is going to be

[Shri Ansar Harvani]

really a dynamic programme which is going to do some good for our country

In this connection, I would like to say a word more about the advisory committees There are advisory committees, no doubt, but they are mere advisory committees; their advice may or may not be accepted. They used to meet only once in six months or so, but some progress has been made in this direction now But still the advisory character of these committees remains If we want this programme to be a real success, and the State pays for it, then we should have not an advisory council, but an administrative council under the leadership of one of the the leaders of the State, who has experience of working among the villagers

I do not want to take up the time of the House any more I would only urge that the Minister should tap those people who have fought for freedom, he should tap the resources of those persons who have worked in the constructive field, for, then alone, can this programme be made part and parcel of our village development activities On the other hand, with the present setup, I have a very bleak picture of community development before me

भी भीनार:यस बास (दरभगा) : उपाध्यक्ष महोदय, इम विषय पर बहम करते हुए मुझे याद माता है महात्मा गाधी का वह १८ सुत्री रचनात्मक कार्यक्रम जिसके द्वारा गाधी जी हिन्दुस्तान के उस समय के सात नास गावी को सात लाख प्रजातत्रो में परि-णत करना चाहते थे, भौर चाहते थे कि राज-नीतिक सत्ता भीर सामाजिक सत्ता एव धार्थिक सत्ता धीरे धीरे गावी के इन प्रजा-तत्रों के पास चली जाये भीर सारा शासन बाहे वह मामाजिक क्षेत्र का हो, बाहे प्राधिक क्षत्र का हो,चाहे राजनीतिक क्षेत्र का हो, विके न्द्रित होकर सात लाख गावो में चली जाये । गांधी जी का वह सपना स्वतन्त्र भारत में शीधातिशीघ पूरा होना चाहिए था । सेकिन घमी उस सपने का पूरा होना सम्भव नहीं दीसता है। फिर भी केन्द्रीय सरकार ने सामदायिक विकास योजना का काम प्राप से पांच वर्ष पहले भ्रपने हाथ में लेकर देश के घन्दर एक ऐसा वात्रवरण उत्पन्न किया है जिससे कुछ पाशा की झलक दिवालायी पडती है। हो सकता है कि इस सदन में माननीय सदस्यी द्वारा इसकी कुछ समालीचना ही, ही सकता है कि बहुत सी खामियों की तरफ, बहुत सी मृटियों की तरफ ध्यान खीचा जाए, हो सकता है कि ऐसी बातो की शरफ सरकार का ध्यान दिलाया जाए कि जिन के प्रभावी के कारण यह भाग्दोलन कमजोर मालूम पडता है, लेकिन मझे विश्वाम है कि हमारे, प्रधान मत्री के नंतरव में यह ब्रान्दोलन दिनी दिन मजबूत होगा, दृढ होगा भीर यह सारे भारतवर्ष में फैलेगा भीर जैसा कि हम चाहते है, जैसा कि भारत की जनता चाहती है कि हिन्द्स्तान का देहाती इलाका जल्द से जल्द चमक उठे, भीर हमारी भाषा पूर्ण हो।

यह बात सही है कि हिन्दुस्तान के छ नास गाव सभी सघनार में हैं शिक्षा की सुवि-धार्ये वहा पर पूरी नहीं हैं, मंत्री भी मार्थिक भवनति है, गरीबी का वहा कोई ठिकाना नहीं है, लेकिन फिर भी मैं कन्द्रीय सरकार को बधाई देता हु कि उन्होने इस महत्वपूर्ण काम का बड़ी तेजी के साथ हिन्द्स्तान के उस कोन में फैलाने का निरुचय किया है कि जिस कोने में सरकारी अफसर माधारणतया जाना पसन्द नहीं करते थ।

मै भी इस धान्दोलन का एक समालोचक ह । लेकिन मैं समझता ह कि यह भान्दोलन पहली बार ही किसी सरकार ने द्वारा प्रयोग के तौर पर चलाया जा रहा है। माज तक जो परम्परा रही है वह यह रही है कि जितने भी सरकारी कर्मचारी है उनका घ्यान सिर्फ भाकिस में बैठ कर हुक्म जारी करने तक तवा, वहा पर बैठ कर काम करने तक ही सीमित रहता था। हमारे प्रधान मंत्री का यह पहला प्रयत्न है जिस के अरिये से वे वाहते हैं कि सरकार के कर्मचारी देहाती जनता के बीच जाकर, उनकी तरह से रहें, उनके साथ बैठें, उनके साथ विचार विमर्श करें, वहां बैठ कर योजनाये बनायें तथा उन योजनामीं को बहां की जनता के सहयोग से पूरा करें। हो सकता है कि नेहरू जी के कहने के मुताबिक उनकी इच्छा के झनुसार, हमारे कर्मचारियों का जो रवैया है वह पूरे तौर पर न बदला हो या न बदल रहा हो, लेकिन मैं प्रपने चनुभव के ब्राधार पर यह कह सकता हूं कि हाल के वर्षों में जो सरकारी कर्मनारी बहाल हुए हैं भीर जो पहले के मिविल सर्वेट्स है, इन दीनों के दृष्टिकीणों में काफी ग्रन्तर ग्रा गया है। हो सकता है कि इतना ही काफी न हो। लेकिन निराशा की कोई बात नहीं हु। मैं समझता हूं कि जिस उत्साह से इस घान्दोलन को चलाया गया है उसी उत्साह के साथ इसको प्रगर ग्रागे चलाया गया; जो विचार माननीय सदस्यों द्वारा यहा पर पेश किए जाते हैं, उनको महेनजर रखा गया; जिस तरह से एक मृल्या-कन समिति की नियुक्ति की गई है इस की जाच करने के लिए ग्रीर जो तुटिया वह बता-येगी, उनको दूर करने का बराबर प्रयत्न किया गया और इस घान्दोलन को प्रपने उद्देश्य को सामने रखते हुए बढ़ावा देने की कीशिश की गई, तो सचमुच हमारे प्रधान मंत्री जी की जो बाशा है, जिसको कि मैं यहा पर पढ़ कर सुनाना चाहता ह वह जरूर पूरी होगी। हमारे प्रधान मत्री ने कहा है:---

"I think nothing has happened in the world during the last few years so big in content and so revolutionary in design as the Community Development Projects in India. They are changing the face of rural India and in the course of the next four or five or six years, they will cover every village in India".

इसका जो पहला हिस्सा ह बहु सामु-दायिक योजना में बड़ा कान्तिकारी परिवतन लाने बाला है इसमें तो कोई सन्देह ही नहीं है। मैं उम्मीद करता हूं कि हमारे प्रवान मंत्री की यह घाशा कि भारत के देहातों का दृश्य जल्दी से जल्दी बदल जायगा ग्रीर बदल रहा ह, शीघ्र से शोघ्र पूरी होगी।

उपाध्यक्ष महोदय, स्योंकि समय कम है, इसलिये मै इस पर भीर भ्रधिक न कहते हुए कुछ एक सुझाव पेश करना चाहता हूं। सब से पहली कमजोरी जो मैं इस योजना मैं देखता हूं वह यह है कि हमारे जो भाकिसर लोग हैं, जिनको कि इस में निय्क्त किया जाता है उनका यह खयान रहता है कि उनको गांडों में भेज कर भीर सामुदायिक योजना कार्यक्रम में लगाकर, उनके जो ऊपर के अधिकारी हैं उन्होंने उनके साथ इंसाफ नही किया है। एक ही केडर के कुछ लोग तो शहरों में बैठकर मुख की जिन्दगी बिताते हैं, वहां पर उनके बच्चों के लिए पढ़ने निक्षने का ग्रच्छा इति-जाम है, उनके पास रहने के लिए अच्छा मकान भी है लेकिन उभी केडर के दूसरे कुछ लोग जिनको गांवीं में भेजा जाता है वे वहां जा करके तकनीफ का अनुभव करते हैं, उनकी इस बात का दु:ख होता है कि उनको तो सामुदायिक योजना कार्यक्रम मे भेज कर के इंसाफ नहीं किया गया है क्योंकि दूसरे लोग जो धच्छे घच्छे शहरों मे रहते हैं, ऐख करते है जब कि यह उनको नसीब नहीं होता। मैने एक ग्रफसर से पूछा कि क्या कारण है कि जब घाप इस काम में तकलोफ अनुभव करते हैं तो क्यों प्रानी घस्त्र कृति गाव में जाने के लिये नही दे देते। उनका यह कहना था कि यदि हम स्वीकृति नही देगे तो हमारे जो ऊपर के भ्रफसर है वे नाराज हो जायेंगे भीर हमारा जो भविष्य है वह ग्रथकारमय हो जायेगा। इस लिये हमें स्वीकृति देनी पड़ती है। इस सम्बन्ध में मैं यह कहना चाहुंगा कि प्रगर इस स।मुदायिक योजनाको हमने केवल टेनिंग का ही साधन बनाया भीर एक भ्रफसर की दो साल तक ट्रेनिंग देकर उसको ऊपर के केडर में भेज दिया तो हमें सफसता प्राप्त नहीं हो सकती है । इसलिये जो कर्मचारी इस विभाग में काम करें, उनकी तरक्की इसी विभाग में

[बी बीनाराव्या दास]

नीचे से ऊपर तक होनी चाहिये। अगर ऐसा हुन्ना तो इन कर्मचारियों को इस बात का शाभास होगा कि इसी विभाग में रह करके उनकी तरक्की हो सकती है घीर जो उनकी उचित मागे हैं वे यहीं पूरी हो सकती है। इसके साथ ही साथ मै चाहता हूं कि उनके बच्चो के पढने लिखने का विशेष इंतिजाम भी किया जाना चाहिये भीर जब तक वे तस विभाग में काम करे भीर गाव में रहे जब तक उनको विशेष एलाउस भी मिले। इब ऐसा होगा तब वे प्रपना दिल शीर दिमाग एक करके सामुदायिक योजना को सफल बनाने की कोशिश करेगे । धाजकल ऐसा होता है कि वे लोग हमेशा यह सोचते रहते हैं कि वह दिन कब भायेगा जिस दिन की हमको देहात की हवा मे निकाल कर शहर की हवा में ले जाया जायेगा । ऐसी सूरत में उनका काम में मन महीं लग सकता है भीर हमारा जो यह कार्यक्रम है, वह सफल भी नहीं हो सकता है । बहत से भाइयो वे यहा पर कहा है कि जो सरकारी कर्मचारी है उनकी पोशाफ, उनका रहन सहन, उनके तौर तरीके देहाती जनना से बिल्कुल ही भ्रलग होते हैं जिसका नतीजा यह होता है कि वे गाव वालो में मिल जुल नहीं पाते है। गाव में रहने वाली जनता यह महसूस नहीं कर पाती है कि वे उनके बीच के ही है क्योंकि इन दोनों के दृष्टिकोणों में मौलिक यन्तर होता है। इसका नतीजा यह होता है कि वहा की जनता दिल खोलकर भ्रपनी बात उनके मामने नहीं रख पाने हैं भीर इन दोनो में जो सम्पर्क होता है वह ऐसा नहीं होता है कि जनता को भपने दूख-दर्द उनके सामने रखने का प्रोत्साहन मिले ।

उपाध्यक्ष महोदय, जो दूसरी कमजोरी है उसकी घोर में घापका तथा माननीय मंत्री जी का ज्यान सींचना चाहता हूं। यह मैं मानता हूं कि यह एक

कान्तिकारी कार्यक्रम है लेकिन मुझे भक्तीस के साथ कहना पड़ता है कि इसकी ऊपर से लादने का प्रयत्न किया जाता है। इस कार्यक्रम को हर लेबेल पर चाहे वह प्रान्तीय लेवेल हो, चाहे डिस्ट्रिक्ट लेवेल हो वाहे ब्लाफ लेवेल हो, ऊपर से नीचे की धोर लाया जाता है । होना तो यह चाहिये कि इसको नीचे से ऊपर की घोर लाया जाए। थह त्रोग्राम जनता का त्रोग्राम है भीर सरकारी सहायता इसको मिलती है । सरकार चाहती है कि जनता का सहयोग उसे मिले । यह बहुत भारी मौलिक गलती है को सरकार कर रही है । भ्रगर सरकार जनता का सहयोग बाहती है तो कोई ऐसा उपाय दूढा जाना महिये जिस से कि यह सारा प्रोग्नाम जनता ी तरफ से ही बनाया जाए । सरकार ^फी कार्यक्रम बनाते समय, उसको पूरा करते रामय. इस पर मोच विचार करते समय ौनता की राय ले**नी चाहिये भौर इम तरह** ^क जनता का महयोग प्राप्त करना चाहिये।

उपाध्यक्ष महोदय, भव जो तीसरी ^पभी है, उस का धोर मैं धापका ध्यान ^कीकविन करना चाहता हु । मै चाहना हु कि ^{हु}स काम मे अचायतो तथा महकार ममितियो ^{कैं}। प्रधिक से ग्र[चिक सहयोग प्राप्त किया ^अगर् । इस बान को मै मानता हूं कि पंचायतें ^{ते}था महकारिता के विभाग राज्यों के ^{क्ष} विकार क्षेत्र में भाते हैं। फिर भी इस में त्रालय के अन्दर में पचायतो का विकास ^{ति}या सहकारिता का विकास यदि मा जाये, ^तथा उनके काम की सुसम्बद्ध करने के लिये ^{चे}नके काम को श्रृत्सलाबद्ध करने के लिये ्रीम काम को यह मत्रालय यदि भ्र**पने हाथ** में ने ने तो काम सुचाव रूप से हो सकता है। में ने देखा है कि राज्यों के ग्रन्दर जी सरकारी ^{कै}र्मचारी है पुलिस विमाग के तथा दूसरे भिनागों के, वे पचायतों को ऐसी नचर से ^{दे} तते हैं कि जैसे ये संस्थायें उनके काम में ^{हैं} हाबटें डासती है और समझते है कि उनको

जो कार्य करने की स्वतंत्रता है उसमें ये पंचायतें बाघा डालती हैं । इस लिये घगर धापको सामदायिक विकास योजना पंचायतीं तथा सहकार समितियों का पुरा सहयोग लेना है तो जैसा कि गांबी जी बाहते थे भीर जैसा कि भाज विनोबा भावे चाहते हैं. ग्राम पंचायतों को ग्रधिक से ग्रधिक मदद मिलनी चाहिये. उनको अधिक से अधिक धिकार दिये जाने चाहियें । हो सकता है कि शह शह में वे कुछ गलतियां करें लेकिन गलतियां हर किसी से होती है। प्रगर नीचे वाले गलतियां करते है तो हम भी गलतियां करते है। इस चीज पर ध्यान न देकर हमें चाहिये कि हम पंचायतों को प्रधिक से प्रधिक ग्रधिकार दें ग्रीर सहकार समितियों को ग्रधिक से ग्रधिक प्रीत्साहन दें।

टैक्सेशन इन्क्वायरी किमशन ने यह सिफारिश की थी कि ग्राम प्रचायतों को डायरेक्ट टैक्सिज़ लगाने का ग्रियकार है लेकिन फिलहाल पंचायत ढारा लगाये गये इन टैक्सो का ग्रच्छा ग्रसर नहीं पड़ता है ग्रीर ये पापुलर नहीं होते हैं । इस लिये राज्य के राजस्व का कुछ हिस्सा पंचायतों के लिये हर साल एलाट कर दिया जाए जिससे कि गांव में वे सुधार के कार्य कर सके । यदि ऐसा किया गया तो मैं समझता हूं कि सामुदायिक विकास योजना का कार्य जिस तेश्वी से किया जाना सम्भव हुगा, उससे कहीं ग्रधिक तेशी से बह होने लगेगा ।

उपाध्यक्ष महोदय, भ्रव समय नहीं है इस लिये मैं भापकी भाजा के खिलाफ नहीं जा सकता । इस लिये मैं भीर अधिक न कहकर यह कहना चाहता हूं कि मेरा विश्वास है कि यह एक ऐसा कार्यक्रम है जो गांधी जी के स्वप्न को पूरा कर सकता है । भारतवर्य गांधों का वेश है भीर उसके लिये दूसरी कोई समस्या पीखे भाती है, पहले ग्राम सुवार की समस्या भाती है । इस लिये वेश के ग्रामों की सर्वांगिण भीर बहुमुखी उस्रति के लिये यह जो सामुदायिक विकास ग्रोजना भीर राष्ट्रीय विस्तार सेवा का काम जारी किया गया है, उसके लिये में गवर्नमेंट को बधाई देता हूं साथ ही साथ प्रव तक जो काम हुआ है उम लिये में बधाई देता हूं । में समझता हूं कि चारों तरफ़ से जो समालोचना होती है और जो त्रृटिया बतलाई जाती है उन सब त्रृटियों भीर खामियों को में उम्मीद करता हूं कि मंत्री महोदय जो कि नौजवान भीर दिल लगा कर काम करने वाले है उनको जल्द से जल्द दूर कर देंगे और पंडित जवाहरलाल नेहरू के दिमाग में जो भावी हिन्दुस्तान का नक्शा है उसको जल्द से जल्द लाने में सफल हो सकेगे ।

Shri Kumaran (Chirayinkıl): Mr. Deputy-Speaker, Sir, I feel grateful that I have been called upon to speak on this subject. I believe this is one of the most important subjects that nave come up before this House for Our Prime Minister discussion. declared some two years ago that the most significant development in India after independence was the development of Community Projects and the National Extension Services in the vast rural areas of the country. He said that this is the great revolution that is taking place in the villages of India, which have been the backbone of India for thousands of years. hope that everybody in this House will agree with the Prime Minister when he says that this is the most important work which India has undertaken after independence.

This programme concentrates its attention on the welfare of the rural population. More than 85 per cent. of India's population live in the rural areas. So, any national plan which does not do something for the uplift of the rural people will not be complete and it will not be worth the name of a national plan

The Community Project development is an integral part of the national plan of India. The Planning Commission expressed the hope that through this development programme together with some other complement-

[Shri Kumaran]

ary programmes, the rural people can be lifted out of their economic backwardness and can be put on the road to progress and prosperity

We have certain important reports submitted by certain organisations and committees before us. And, a perusal of those reports shows that the results so far achieved are not to our satisfaction. We know that the prime aim of the Community Development Projects is the increase of agricultural production. But, in that field, though we have registered some progress, everything is not very much satisfactory according to the report prepared by the Evaluation Organisation and the Estimates Committee of the Lok Sabba.

In another field, which is very important as far as the village people are concerned, se the field of cottage and small-scale industries, the Fourth Evaluation Report says that the programmes concerning cottage industries are neither widespread nor particularly successful We know that almost half the year the village people are idle because of want of work opportunities Any programme which does not give work opportunities to the rural people will not be enough and will not do any good to the rural people In this programme, especially m the development of cottage and smallscale industries, the Community Prosect has almost failed

We are told that in the Second Five Year Plan, the small-scale and cottage industries are relegated to the background and importance is given to some other items. If we want to bring about some balance, in the rural economy, certainly, we must organise a network of industries throughout the country. Otherwise, we cannot eliminate unemployment and poverty of the rural people.

We are nowadays hearing so much about social changes and the removal of disparity in the village community But, here also, the Evaluation Report gives us a very depressing picture It is stated in the Fourth Report:

"As regards the benefits of the programme for the economically handicapped classes and the extent of the bridging of the distance between the better off and worse off sections of rural society, P.E.O's reports do not give room for optimism"

Then, it is said.

"In addition, the better off classes get loans, are more easily able to adopt improved practices, and otherwise derive larger benefits from the development programmes. The non-owner classes have not got the status that possession of land alone can give them, land re-distribution still remains in the realm of thought and discussion

The result of all this is that while some people are undoubtedly benefiting from the development programme and improving their economic and social conditions, these usually belong to those sections in the village who were already somewhat better off than their fellow villagers"

There is very widespread complaint about the system of distribution of loans to the rural people by the deve-We are told that lopment agencies the loan is distributed among the village people on the basis of the creditworthiness of the recipient Of course, I know that the hon Minister promised on the floor of this House that purposeworthiness of the recipient will be taken into consideration But, so far, this has not been done and this sort of difficulty has to be removed if the rural people who are really m need are to be benefited

Coming to the failure to elicit cooperation from the people also, the Report of the Estimates Committee and the Fourth **Evaluation Report** have made it their main target of attack They say that the Advisory Committees are m-effective and useless things The Estimates Committee has agreed with Dr Taylor when he stated that the claim on the part of the officials about people's co-operation is a doubtful claim. These views are voiced by many hon. Members in this House This must engage the attention of the Ministry and the Minister must see that real co-operation of the people is sought through effective means

In my State, I know that the membership of the committee was considered to be the privilege of certain people and the sympathisers or members of a political party were recruited into these committees. The situation has a little improved. We hope that the advisory committees will become more representative and also more effective

So also we know that the Bharat Sevak Samai is an agency to enlist the co-operation of the people for development work I do not know much about the working of it in other parts of the country but so far as Kerala is concerned, it has become a veritable refugee camp for ex-M Ps. ex-Ministers. ex-M L As (An Hon. Member. (Ex-somebodys) May be, ex-nobodys In other places perhaps it may be doing some good work but in our parts it is a bogus organisation which cannot enlist the co-operation of the people

I now come to the particular problems of Kerala Recently a seminar was held by the Development Officers in the State and they made certain suggestions for the consideration of the State Government and the Central Ministry They have suggested that the programme should be modified to suit the particular conditions of the Kerala State Except perhaps the Malabar area, the need of Kerala is not for more schools and adult literacy centres We want intensification of agriculture and more development of cottage and small-scale ındustries We are a people who have to face a very acute unemployment problem and the problem of over-population I hope that Minister will take all these things into consideration and modify the programme to suit the conditions of Kerala

I do not want to discredit or discourage or say anything against the officers who are working earnestly.

Some young people working m this movement m our State are known to me, they work with a missionary I am only pointing out these zeel defects because this programme must become more useful and effective

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Whatever may be the defects and short comings of this programme, it is the hope of the rural population of India Sometime back, Mr Bevan. compared the community programme to the Taj Mahal That is a meaningful statement He said that Tai Mahal was Shah Jahan's community project-Shah Jahan giving shape and form to his devotion and affection to his beloved wife. Let us-the people of India-give shape and form to our affection and devotion to our great country and let us say, as Mr Bevan has said, that the community project is India's new Taj Mahal

Mr. Deputy-Speaker: He not say anything after this

Shri Kumaran: Thank you for your kindness in extending the time once again appeal to the Minister in charge to pay particular attention to the problem State of Kerala, problem State not in a political sense but in an economic sense

Dr. K. B. Menon (Badagara). We have had five years of experience in the working of the community prosects which began in 1951 with 55 projects In order to review the achievements of the project a committee of investigation was appointed and I am glad to say that it has submitted a good report It has been free, frank and forthright in its criticism and evaluation of the achievements of the community projects

I wish to point out that the report has raised certain question marks and asked the Government whether it is keeping in mind the original aims and objectives or whether it is not drifting away from the right That is exactly how some of us feel who have been closely watching and studying the work of the community projects in our areas I shall come back to it very soon

[Dr K B Menon]

The evaluation report does not make any mention of the work of the community project in Kashmir State I do not know whether it is just an omission on the part of the committee or whether it was excluded The only source of information that one could gather about the working of the project in Kashmir is from stray reports that have come in the papers In that connection, I would like to refer to Shri Dey's remark praising the work in Kashmir and congratulating Kashmu for stealing a march over the other States by making panchavats as the basis of the community project work. I would like to tell him that Kashmir is not the only State where panchayat is made the basis of such work, it is done in some States in the South in an exclusive way and in other States other agencies are also associated with the work of the community project

Demands for Grants

It is only right that a popular movement like the community project should have as its basis the pan-But, I would like also to say, immature as we are in politics, the panchayats are riddled with personal and local politics The community project work is interested m constructive activities and not in deciding policies It would be nice if local politics is kept away from the work of the community project that extent it is a handicap to have the panchayats alone as the basis of the community project In this, I understand, Kashmir has not been an exception when we consider m connection with this work

I feel that the Community Project is one of the most important, if not the most important, work of the Commission Planning I say so because one of the primary objectives of the project is to renovate and rehabilitate the villages

I feel that the villages m India have played a very significant role in history It is that peculiar institution of village that has helped to preserve almost intact the ancient culture and civilisation of India from

the ravages of frequent invasion. There is no parallel, I feel, for villages in India except perhaps the Mir in Russia, which in the last 30 to 40 years has undergone considerable changes

In India, however intensive and widespread the industrialisation may be. I feel that the villages are bound to survive, and are bound to influence the trend, the course of national life in our country To that extent. the community work, since it undertakes a rehabilitation and rennovation of this institution of the village. is very important

Another reason why I place so much stress and importance on the community work is because it is a movement, as the Evaluapeople's tion Report also points out people's movement I would consider the community project a failure if the community project is not able, during a given period of time, to wipe out the inherited inhibitions in the villages, inhibitions arising from the ancient institution of castes, communities and religion

We must also remember that long foreign tutelage has also moulded in a way the behaviour of the villagers They have developed a certain psychology, a certain behaviour, a certain habit attitude, which also needs change It should be the objective of the community project to stimulate in the village self-help, to create self-confidence, and also to inspire in the villagers a certain responsibility for initiative

If the community projects is to be taken as a people's movement, it cannot be a success unless there is education Just like a co-operative, a community project before it is introduced into the villages needs some education of the people. The people should be educated as to its aims and objectives This is not done This is a mistake of omission

As a mistake of commission would like to point out that the Government are taking a wrong approach

to the problem and are forgetting the psychology of the village when Government officials are made the central figures in the community projects I have nothing against these officers themselves, but we must remember that because of the foreign tutelage a villager looks to the Government for everything to be done, and there is also among the villagers a sense, not only of obedience but even of subservience to authority When these officials become the central figures in the community projects, that attitude of the villager is encouraged That is not wiped out, which is very necessary in order to create new attitudes and new aptitudes m the village

Since my time is over, I would like to close my remarks with a request to the Government to pay more attention to the psychological attitudes in the villages, and to see that a community project is taken as a popular movement and that everything is done m order to overhaul these psychological attitudes in the village with a view to create a new life m the village

शी प० इ० नायर (वाह्य दिल्ली) उपाध्यक्ष महोदय, कम्युनिटी डेबेलपमेंट मिनि-स्ट्री ने बारे में काफी बाते कड़ी जा चुकी है लेकिन उसकी प्रेक्टिकल चीजो में कहा-कहा किमिया है भौर उसमें क्या-क्या सुधार हम कर सकते हैं उसके बारे में कुछ सास रोशनी नही डाली गयी है !

इसमें कोई शक नहीं है कि इस काम में ज्यादा ग्राफिशियलडम होने की वजह से ग्राम जनता का महयोग कम मिला है। हमारी तमाम मिनिस्ट्रियों में यही एक मिनिस्ट्री है जो कि पबलिक कोग्रापरेशन को हासिल कर सकती है ग्रीर जो हमारे देश के लाखों करोड़ों इन्सानों को सगठित करके डेवेलपमेट का एक बहुत बड़ा मूबमेंट चलवा सकती है। इसी उद्देश्य से इस मिनिस्ट्री की स्थापना की गयी थी। जब मैं डेवेलपमेट मिनिस्ट्री पर मोचता हू तो मुझे राष्ट्रियता महात्मा गांधी जी की याद

भारी है। उनके तमाम प्रोग्राम में रचनात्मक कार्य पर सबसे पहले ध्यान दिया गया था। उन्होने अपने नान-कोधापरेशन प्रामाम को कलकता की स्पेशल काग्रेस में पेश करते हुये कहा था कि मेरा सबसे पहला प्रोग्राम होगा ग्रनटचेबिलिटी को हटाना और हरि-जनो का सुघार । उनका कहना था कि इसके बगैर हमारा देश सुधर नही सकता। जब ग्रहमदाबाद में उनकी ट्रायल हुई तो उनमे पूछा गया कि भ्रापका पेशा क्या है नो उन्होने कहा था कि मैं एक किसान भौर एक जुलाहा ह भीर इन दोनो को उठाने के लिये उन्होने अपने तमाम जीवन मे प्रयत्न किया। उन्होने रचनात्मक कार्यों में हरि-जन स्थार और हिन्दू मुस्लिम युनिटी के बाद मबसे पहले खादी पर ध्यान दिया और साथ ही साथ तमाम और ग्राम उद्योगो को महत्व दिया । उसके साथ किसान सगठन, विद्यार्थी मगठन भादि इस प्रकार के भ्राइटम्म उसमे मिलाये गये ।

हमारी स्वराज्य प्राप्ति के बाद इस विभाग का कायम होना कुदरती तौर पर लाजिमी था । इसमें यही चीच रखी गयी है कि कम्युनिटी डेवेलपमेट किस तरह से होना चाहिये । लेकिन मफमोस की बात यह है कि कम्युनिटी डेवेलपमेट जो कि हिन्दुस्तान के राष्ट्रीय झान्दोलन के बीच में मौजूद था, उसे हमने कम्युनिटी डेवेलपमेंट के नाम से शुरू किया और उसके लिये वह शब्द इस्तैमाल किया । प्रमरीका से हमने इस शब्द को इम्पोर्ट किया । उसमे हमको कोई ऐतराज नही है, लेकिन साथ ही साथ जो काम करने का तीका रखा गया वह भी ममरीकियों के दिमाग की ही चीच थी ।

फर्स्ट फाइव इसर प्लान के बारे में हमारी शिकायत यह थी कि वह ब्यूरोकेटिक मक्षीनरी का बनाया हुसा एक प्रोप्ताम था। लेकिन वह दूसरा हो भी नहीं सकता था क्योंकि स्वराज्य मिलने के बाद हमें इतनी

[बी व० कु० नायर]

फुरसत नहीं थी कि हम तमाम नामधाफिशियल फोर्सेज को इकट्टा करके एक फर्स्ट फाइव इग्नर प्लान को जल्दी से तैयार करते, यह नामुमकिन था। इसलिये वह प्रोधाम आफिशियल तरीके पर बनाया गया। इसको नेशनल प्लानिंग कहा गया लेकिन ऐसा कहना बिल्कुल गलत था। लेकिन हमारी उम्मीद यह थी कि दूसरी पचवर्षीय योजना देहात से शुरू होगा, फाम बिनो। इसमें भी सबसे ज्यादा पो शियल ग्रगर हो सकता है तो यही बेलपमेट मिनिस्ट्री हो सकता है। लेकिन हमें अफ्सोस के माथ कहना पडता है कि प्रेक्टिकना हम इसमें कोई अच्छा काम नहीं कर पाये है।

13 hrs.

दिल्ली की मिसाल ले जिये। कम्यनिटी डेबेलपभेट प्रोजेक्ट का काम सबसे पहले हमारे प्रधान मी जी ने दिल्ली के ग्रलीपुर गाव में श्रूक विया था। उस वक्त लोगो में बड़ी उमगे थी भीर में भ्रापको क्या कह ६ महान के अन्दर हमने देहातो में बहुत काम ढाई करवा दिया । लाख रुपया नांगों न ग्रपनो न फ से सबस्किपशम के तौर पर स्क्ल तथा कम्युनिटं। ब्बोलन' के लिये देने ना प्रामिज लेकिन प्रकसोस के नाथ मुझे यह कहना पड़ता है कि हम उस रुपये को युटिलाइज नहीं कर सके हैं क्यों हमारे विलेज लेबेल वर्कमं को इस तरह को ट्रेनिंग दो गई है जो कि हमारे वातावरण के बिल्कुल भी अनुकल नही है बल्कि उसके बिल्कुल विपरीत है। मैं भापको बतलाना चाहता हूं कि जिस तरह से भारत सेवक समाज करता है, उसी तरह से हमने नान-ग्राफिशन तौर पर लाला बिज किशन के नेतृत्व में जो देश के माने हुवे रचनात्मक कार्यकर्ता है, ट्रेनिंग देने का भाषोजन किया । इसका नतीजा यह हुआ कि उन लोगों ने समझ लिये केवल बाई महीने के प्रन्दर ही कि यह जो प्रायोजन है यह हमारा है भीर हमें गाव गांव मे जा करके भवने भावको मिटा देना है। उन नौजवानो को गांधी जी के बताये हुये रास्ते पर ट्रेनिय दी जा रही थी। लेकिन मुझे अफसोस के साथ कहना पड़ता है कि उनकी नीलोखेडी भेज दिया गया भीर वहां से जब बे लोग टेनिंग प्राप्त फरके भाये तो उनकी भासे ही बदल गई। उनके भन्दर लोों के साथ निकट सम्पर्क कायम रखने की जो हमने लगन पैदा की थी इस दो महीने की टेनिंग के दौरान में भीर लोगो को करीब नाता शरू किया या उसके फलस्वरूप ढाई लाख पया देने का गाव वालों ने वादा किया। टेनिंग का एक हिस्सा हमने लोगों के साथ सर्व स्थापित करना भी रखा था। उस वक्त ये लोग गांबों में जाते थे, लोगों के साथ मिलते थे, कम्युनिटी डिवेलेपमेंट से जो बडा इनक्लाब प्राने वाला था, उसका नक्शा देहाती जनता के सामने पेश करते थे जिस का नतीजा यह होता था कि लोग उत्साह के साथ ग्रागे ग्राते थे गौर काम करने को तैयार हो जाते थे। लेकिन बाद मे यही लोग भाये तो लोगो के दिलो में निराशा की लहर दौड़ गई क्योंकि जो उम्मीद वे इनसे लगाये बैठे वे वह पूरी नही हुई। इन लोगो को एक काम तो जरूर मिला भीर वह या कागजात भरने का । उनको सुबह से शाम तक इस बात की फिक रहती थी कि कागजो को किस तरह मे पुर किया जाये। उत्पर से बाईर बाते थे कि उनको कागजात को भर कर भेजना है भौर वे इसी काम में भपना वक्त जाया कर देते थे। इनमें वे क्या लिखां करते थे ? वे यह लिखा करते थे कि इतना बीज वितरित किया गया, इतनी साद लोगो ने सरीदी, इतनी सड़क बनी इत्यादि। यह जो स्वाद है या दूसरी चीजें है ये लोग खुद ही खरीदते हैं और जो काम करते हैं, खुद ही करते है लेकिन विलेख लेबेल वर्कर उनकी पित्रसं को इकट्टा करता रहता है भीर ऊपर भेजता रहता है। भी लोगों की तरफ से बनाये जाते हैं, सड़कें भी लोगों की तरफ से बनाई जाती हैं भीर इनमें उस विलेज लेवेल वर्कर का कोई हाय नहीं होता है सिवाय इसके कि वह काग़ज में इन सब जीजों को भर देता है। इस सब का जो नतीजा है वह हमारे सामने हैं। यह जो रिपोर्ट पेश की गई है यह बहुत ी सुम्दर ढंग से पेश की गई है। कागजास से तो ऐसा पता चलता है कि यह जितना भी कार्य हुमा है यह सारे का सारा गवर्नमेंट मैशीनरी द्वारा कराया गया है लेकिन प्रसलियत यह है कि जो गांव वालों ने खुद भी किया है, उसका भी जिक इसमें कर दिया गया है। ब्योरोकेटिक सिस्टम में कागजात तो बढी भ्रम्छी तरह से रखे जाते हैं भौर उनको बड़े सुन्दर ढंग से पेश किया जाता है भीर यह दिसाने का प्रयत्न किया जाता है कि बहुत तरक्की हुई है लेकिन होती सब काग्रजों पर ही है। मुझे घफसोस के साथ कहना पड़ता है कि जो कुछ काम भी लोगों ने किया है वह इसके बावजूद किया है कि विलेज लेवेल वर्कर्स की भोर से क्कावटें डाली गई हैं। इसका एक मात्र कारण यह है कि उनको ठीक ट्रेनिंग नही दी गई। भगर इनको भच्छी तरह से ट्रेनिंग दी गई होती तो मैं विष्वास-पूर्वक कह सकता हूं कि ग्रव जितना काम हुआ है उससे कई गुना ज्यादा हो गया होता ।

ग्राप देखिये गांवों में भ्राजकल बाढें भ्रा रही हैं। इसकी डिवेलेपमेंट कमिश्नर को कोई रिपोर्ट नहीं है। विलेज वर्कसें से भगर भ्राप पूछें तो उसको इसका कुछ भी पता नहीं है। उसको तो जो कुछ पता दिया जाता है वहीं वह करता है। इनका काम होना चाहिये इनिश्चिटिव लेना, लोगों का सह-भोग प्राप्त करता, लोगों में उत्साह भरना, लेकिन उसको इन कामों के बारे में कुछ पता ही नहीं होता है ऐसी सूरत में किस तरह से काम चल सकता है।

प्राज हमारे सामने तीन चार समस्यायें हैं। एक तो फ्लड की है। हमारे यहां बाटर साम्ड एरियाज है। नामसोई

एरिया में, नजफगढ़ एरिया में, नरेला के एरिया में कई हजार बीघा जमीन पानी के नीचे चर्ल जाती है भौर दोनों फसलें खराब हो जाती हैं। लेकिन झगर डिवेलपर्मेट कमिश्नर से पूछा जाये तो उनके पास न कोई रिपोर्ट होती है भीर न ही कोई प्राग्नम । बानयों नई सड़ हे बनी है भीर नया कंसोलीडेशन हमा है। इसमें हद-बंदियां काफी बदना है। इसके नरजे के तौर पर जो नैच्रल ड्रेनेज का सिस्टम है वह ब्लाक हो चुका है। पानी ठीक तरह से नहीं गुजर रहा है। इन सब के बारे में विलेज लेवेल वर्कर को कोई खबर नही है। हम लोगों को कोशिश करनी पड़ती है और तब जा कर काम होता है। लेकिन इसके साथ ही जब तक कोई काम हक्तत की मशीनरी की मार्फत नही होता है तब तक वह पूरा नही होता है। ऐसी सूरत में जो कम्युनिटी डिवेलेपमेंट का महकमा है वह हमारे रास्ते में रकावट सिद्ध होता है क्योंकि जब तक कोई हुक्म उनकी मार्फत नहीं घाता है, हम भी काम नहीं कर पाते हैं, जिसका नतीजा यह होता है कि हमें तथा सोगों को बड़ी तकलीफ का सामना करना पड़ता है। में समझता हूं दिल्ली के बारे में मंत्री महोदय को सास तौर से सोचना चाहिये भीर यदि यहां पर काम भली मांति हुआ तो दिल्ली बाकी हिन्दुस्तान के लिये एक माडल बन सकरी है। में मिनिस्टर साहब को बत-साना चाहता हूं कि शायद तीन महीने पहने अब हेल स्टार्म हुमा था, उस वक्त हुमारे प्रधान मंत्री खुद गावो में गये थे। प्रधान मंत्री को उस वक्त बताया गया वा कि लोग काम करना नहीं चाहते हैं। लेकिन जब उन्होंने खुद जा करके गाव वालों से पूछा तो लोगों ने उनसे कहा कि हम सब काम करने को तैयार हैं लक्तिन हमसे काम लेने बाला कोई नहीं है। इसके बाद हमारे मिनिस्टर साहब, कम्युनिटी डिवेलेपर्येट मिनिस्टर साहब भी गये भौर मेरी भी उनसे मुलाकात हुई। मैंने उनसे कहा कि प्रापको

[श्री खं । कु । नायर]

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नान-धाफिशस्स के साथ सहयोग करना चाहिये भौर उनकी मदद लेनी चाहिये। समय कम है, इसलिये मैं इसमें घौर घषिक विस्तार से नही जाना चाहता । नेकिन में इतना प्रवश्य कहना चाहता हूं कि वह दिल्ली को बाकी देश के लिये एक माडल बनायें भीर इस तरह स काम करके सफलता प्रप्त करे, जिय साकि यह अस्को देश को लिए एक मिसाल बन जाए।

भन्त में मै भारत सेवक समाज के बारे मे थोडा साकहना चाहना हु। चूकि मेरे एक करपुलिस्ट आई ने इपका (बक्र (केवा है, इस वास्ते मैं भी भ्रपना फर्न समझता हु कि मै इसके बारे में कुछ वहू। भारत सेवक समाज एक ऐसी सस्था है जिसके अन्दर सारी पोलि।टेकल पार्टीज् में काम करने वाले लोग, नान-ग्राफिशल्म, काग्रेसजन, गैरकाग्रेमजन सभी शामिल हो सकत है ग्रौर कार्य कर सकते है। किसी पर भी किसी किस्म की ोक नहीं है। इस बारे में दिल्ली एक मिसाल कायम कर चुकी है। इसमें जो लोग है वे दल लगा कर काम कर रहे हैं। जब मैं यह कहता हुतो यह यह बगैर नहीं रह सकता कि इसमें कोई म्रिनिग्राक्ति नही है। भारत सेवक समाज किसी की जायदाद नही है। हर भारतीय का कर्त्तव्य है कि इसमे प्राकर काम करे। भारत सेवक समाज के नाम से हम लोगो को बहुत ग्रामानी से ग्रंभील कर मकते है। मैं कार्येमी भी हु लेकिन कार्येम के नाम में मेरी धरील इतनी इफेक्टिव नहीं होती है जितनी कि भारत सेवक समाज के नाम से हातो है। इस मस्या की प्रांत्माहन देना हर किसी का कर्तव्य होना चाहिए।

श्री अवत वर्षन : उपाध्यक्ष महोदय, सब से पहले तो मैं विजिनेस एडवाइजरी कमेटी को धन्यवाद देना हू कि उसने इस विभाग के लिए कुछ समय निश्चित किया। विखनी लोक सभा वे ज्याने से अब तक **केवल दो वार इस विषय पर वाद-विवाद**

हुमा है; एक बार मेरे माननीय मित्र श्री नेषुवीर सहाय का जो गैर-सरकारी सकल्प था, द्धस पर विवार करते हुए इस सदन मे विवार इमा था, भौर उसके बाद भाज ही इस महत्वपूर्ण विषय पर विचार-विमर्श किया जारहा है।

मुझ से पहले कई मित्रों ने जो तमबीर सामुदायिक विकास केन्द्रों की खीची है वह बहुत निराशापूर्ण थी । लेकिन मरी अपनी सम्मति में स्थिति इतनी निराशाजनक नहीं है जितनी कि उसको खीचने का प्रयत्न किया गया है। मै इस बात का स्वीकार करता हू कि गुरू-शुरू में इस कार्यक्रम के प्रति जनता में जितना उत्साह था, उतना ग्रव नही रहा है, तथा जितने उत्साह की भ्राणा की गई थी उतना उत्पाह जनता द्वारा प्रदर्शित नही किया गया है। उसके वई कारण है। परन्तु हमारा कर्नव्य है कि हम उन बारणो मे गहराई से जाने का प्रयत्न करे, ताथि उनको दूर करके इ.म कार्यक्रम को मफल बनाया जा सके।

इसमे पहले कि मैं इस मत्रालय में कुछ, भ्रपने विचार रखू, मुझे यह जानकर बड़ा भारचर्य हुमा कि इस मशालय को खाद्य तथा कृषि मत्रालय के साथ सम्बद्ध किया गया है। यह विभाग इतने व्यापक महत्व का विभाग है कि से किसी एक मनालय के साथ जोड़ देना, इसका किसी मत्रालय के साथ गठवन्धन कर देना, में समझना हूं, इसके साथ पूरा न्याय करना नहीं है। इससे प्रच्छा तो यह या कि इसे योजना मत्रालय यानी प्लानिग डिपार्टभैंट के साथ सम्बद्ध कर दिया जाता, जैमा कि उत्तर प्रदंश में या दूसरे राज्यों में है, ताकि जितने भीर विभाग है वे सब उसके **प्रा**देशों ना पालन कर सकते। इस बात को मैं मानना हू कि लाख-उत्पादन बढ़ाने की माज बहुत मावश्यकता है भीर यह कार्य सामुदायिक विकास के कारंकम से बुड़ा हुआ . भी है। परन्तु मै विनग्र िबंदन करना चाहता ह कि इस पर फिर से विचार कर लिया जाए

भौर इस विभाग को योजना-मंत्रालय के साथ सम्बद्ध कर दिया जाये।

जिनीय पंचवर्षीय योजना के कार्य कल में इस कार्व के लिए दो मी करोड़ रुपये निश्चित किये गये है। सका परिणाम यह हुमा है कि जहा सबन क्षेत्रों में पहले १५ लाल रुपये खर्च करने का धनुमान किया गया था, वहा ग्रब केवल १२ लाव रुपये ही स र्वे किये जारेगे; तथा राष्ट्रीय प्रमार सेवा क्षेत्रों में जहा पहले साढ़े मात लाग्व रुपये खर्च करने थे वहा ग्रब केवल चार लाख ही खर्च होगे। पहले जो रकम निश्चित की गई थी इन सेवा-केन्द्रों के लिए उससे भी जनना की भाकाक्षायं तया भाशाये पूरी नहीं हुई थी; जन ।। मे उत्तेजना तथा उत्साह हम वैदा तो कर पाये थे. लेकिन रुपयो की कमी की वजह से तथा उनके पूरी तरह सदुपयोग न होने की वजह से जनता को निराश होना पड़ा था। भौर भगर भव यह रकम कम की जाती है तो उससे जनता में एक निराशा की भावना फैलेगी। मै गवनंमेट से यह अनुरोध करना चाहता हूं चूकि माजकल मखबारो में इसकी बड़ी चर्चा है कि द्वितीय पचवर्षीय योजना पर फिर से धुबारा नजर डाली जा रही है और प्राथमिक-ताओं की भूची तैयार की जा रही है, तो यह को सानुदाधिक विकास-योजना के वास्ते २०० कराड रुपया रखा गया है यह काफ़ी नहीं है और उसक लिए भीर भविक धनराशि मिलनी चाहिए । हमारे मत्री महोदय बड़े उत्साह भौर याग्यता के साथ इस मंशालय का सचालन कर रह है भीर मुझे पूरा विश्वास है कि वे पूरी शक्ति और सामर्थ के साथ भ्रपने मंत्रालय की बकालत करेगे और उसमें सफल होगे।

चूकि समय बहुत कम है, इसलिए मैं एक-दो बातों की मोर ही सदन मौर गवनंमेंट का व्यान मार्कावत करना चाहता हूं। इस रिपोर्ट में हमें बतलाया गया है कि जब से यह कार्यक्रम प्रारम्भ हुमा है तब से छेकर दिसम्बर १९५६ तक सारे देश में ६० करोड़ श्रीर शायद ४ लाल रुपये सरकारी तौर पर खर्न हुए श्रीर जनता ने अपने अमदान द्वारा ३६ करोड ३१ लाल रुपया व्यय किया अर्थात् जितना गवनंभेट ने खर्ना किया उसके मुकाबले मे करीब ६० प्रतिशत जनता ने अपनी मोर से उसमें लगाया है। यह कोई साधारण चीज नहीं है। जनना से श्वाशा की जाती थीं कि वह आधा अपनी मोर में लगानेगी या कहीं-कहीं पर एक-तिहाई अमदान करेगी, लेकिन उन्होंने इस बात को सिद्ध कर दिया कि अगर इस कार्य का सचालन ठीक तरीके मे किया जाय नो जनना गवनंभेट की इस पुकार को सुन सकती है।

लेकिन मुझे दुख के साथ कहना पड़ता है कि कही-कही पर बड़े बड़े श्रमदान के कार्य हुए, ग्रग्नेजी की कहावत है "लब्ज लेबर लौस्ट", जनता ने बड़े उत्साह से काम लिया भीर मैं ने स्वय भ्रपने भाखों से देखा है भीर एक भुक्तभोगी के नाते गरी जानकारी में है कि किस तरह से जनता का श्वम बेकार जाता है। भाप सब मेरे पर्वतीय जिले की कठोर चट्टानो से परिचित होगे; उन स्थानों पर, जहा तीन फुट का रास्ता चलने लायक बनाना भी काफी कठिन होता है वहा पर हजारो नर-नारियो ने भ्रपना खून-पसीना एक करके लगभग ५० मील लम्बी मोटर-सड़क बना दी; लेकिन उस सड़क के मेनटेनेन्स (रख-रखाव) के लिए हमने प्रान्तीय सरकार से बहुत कहा लेकिन वह भार प्रान्तीय सरकार ने ग्रभो तक नहीं लिया। बरसात के दिनों में वे सड़के टूट जाती है, जाड़ो में उनकी मरम्मत की जाती है, प्रोर बड़ी कठिनाई से उन पर ५-६ महंग्ने हो ट्रैफिक चल सकती है। अब हमे यह नहीं भूल जाना चाहिए कि श्रमदान का जो काम भी कराया जा रहा है वह जनता में एक ऐसा अभूतपूर्व उत्साह पैदा करके कराया जा रहा है भौर ऐसा खून-पसीना एक करके कराया जा रहा है, जिसका कि इतिहास ने साक्षी नही मिलता, भीर इसलिए यह बहुत आवश्यक हो जाता है कि सरकार

[भी भक्त दर्शन] इस बीज को देखें कि जनता का श्रम बेकार न जाये भीर उनके द्वारा किये हुए काम बर्बाद न होने पाये । जनता द्वारा सङ्कों, नहरों, पुलियो भीर विद्यालयो के निर्माण कार्य व्यर्थ नही जाने चाहिये धीर उनकी राज्य सरकारों या वहां की गंचायती धववा

लोकल बोर्ड स या िस्ट्रिक्ट बोर्ड स की तरह की संस्थाओं को अपने हाथ में ले लेना चाहिए।

एक बात मै भीर कहना चाहता हूं, जिसकी कि भोर हमारे बहुत से मित्रो ने ध्यान भाकर्षित किया, भीर वह यह है कि इस विभाग से हम यह भाशा करते है कि इस विभाग के कमैवारी भ्रत्य विभागों के लिए एक बादर्श बने । उनके बन्दर मै एक सेवा की भावना देखना चाहता ह । वे सेवा की मशाल लेकर गावों में काम करने जाये. भौर ऐसा होने से मैं समझता ह कि भन्य विभागो, उदाहरणार्थ रेवेन्य भौर पुलस विभाग, जिनके कि प्रति जनता के दिल में पहले के भातक है, उसका निराकरण हो सकेगा । लेकिन मुझे बड़ी विनम्प्रता के साथ निवेदन करना पडता है कि कही-कही पर इस विभाग के खिलाफ भी भ्रष्टाचार की कहानिया सूनने में भा रही है। मैं इस विभाग का समर्थक धौर सहयोगी होने के नाते मनी महोदय से कहना चाहता ह कि कही-कही पर सुना गया है कि पुरानी नहरो की मरम्मत करा ली गई मौर उनको नई बनने वाली महरो की सूची में जोड़ दिया गया, इस बात की खानबीन होनी चाहिए। सुनने में भाषा है। कि इस तरह की भी गड़बड होती है कि मान सीजिये दो हजार रुपयं गवर्नमेट ने किसी काम के वास्तं मशुर किये धोर कम से कम एक हजार रुपये जनता ने देने हैं, तो एक हजार रुपये जो गवनंमेट से मिल रहे हैं उसी रुपये में दो हजार रुपये का काम दिला दिया जाता है! यह ठीक है कि जनता के श्रमदान की जहरत है, लेकिन बुनियादी बात यह है कि जब तक हम इसके लिए योग्य, इंमानदार भीर उत्साही कर्मचारियो की भर्ती नहीं करते, जिनके कि दिल में सेवा की भावना मीजूद है भीर जिन्होने कि जनता-जनार्दम की सेवा का बस लिया हुआ है, तब तक हम इसमें सफल नहीं हो सकते है।

भव भाज हम ऐसे कच्चे ग्रेजएट रंगरूटो को बी॰ डी॰ घोज॰ बनाते हैं, जिनको कि गावों के बारे में कुछ जानकारी नहीं है धौर जिनको कि हर समय अपने पैट की कीज' की फ़िक रहती है। वे गावों में किसानी के बीच क्या काम कर सकते हैं? मै चाहता ह कि इस कार्य में ऐसे लोगो की लिया जाय. जिन्होने कि सार्वजनिक जीवन में पहले कार्य किया है तया चनुभव प्राप्त है। भव मान लीजिये कि शिक्षा की योग्यता या धन्य प्रतिबंधों की वजह से भगर ऐसे लोग नहीं मिलते हैं तो भाप ऐसे लोगो को लें जिन्होंने कि खादी व प्रामी-द्योग में काम किया है भीर जिन्होंने कि भ्रपना सारा जीवन गावो में खपा दिया है। यदि ऐसे लोग भी भापको नहीं मिलते तब एक तीसरी श्रेणी के लोग है, यह वे लोग है जिन्होंने कि पचायती में काम किया है, प्चायत निरीक्षको के रूप में ही सही या जिन्होते कि सहकारी विभाग में काम किया है. वे गावो को भना प्रकार जानत है भीर वहा के जीवन के ध्रान्यस्त है, एंसे लोगो को प्राप इस काम के वास्त चुने । लेकिन ग्रापने इस काम पर ऐसे बीव डीव भीजव की लगाया है जिनकी कि गावो का कुछ भी धनुभव प्राप्त नहीं है भीर जिनको कि यह भी पता नही होता कि गृह का 'पड़' कितना बड़ा होता है और जो कि गेह के पीये को भी नहीं पहचानते; ये सारा जीवन शहरो में बिताते हैं, उनसे भाप कैसे ब्राशा कर सकते हैं कि गावी में जाकर गिट्टी ग्रीर कीचड में वे रचनात्मक काम कर सके ?

अब चिक समय खत्म हुआ जा रहा है, इसलिए और प्रधिक न कह कर केवल एक ही बात कहना चाहता हु भीर वह यह कि इस मत्रालय ने भ्रत्य मत्रालयो की भ्रपेका सब से भविक साहित्य का प्रकाशन किया है।

द्या प्रकाशनों की सूची इस रिपोर्ट के झन्त में मत्वी की गई है, जिनमें से बहुतों को स्वय "बीबसोलीट" जिल दिया गया है अर्थात छनका महत्व समाप्त हो चुका है। मै ने धक्सर इस साहित्य को पढ़ने की कोशिश की, लेकिन कुछ ऐसा मालूम होता है कि शायद वहीं नेसक है और वही उसको छापने वाले है और ऐसा मानूम होता है मानो नई बोतनो में शायद पूरानी शराब भरी हो तये लेवलो के साथ। उसमें बार-बार पीटीशन हो रहा है भौर साहित्य-प्रकाशन भी बहुत भच्छा नही है। शब अग्रेजी की जो "कुरुक्षेत्र" पत्रिका निकलती है उसकी कुल २०,२३३ प्रतिया खपती है, केवल १६११ प्रतिया उसकी विकती हैं भीर १८,३२२ प्रतिया नि शुल्क बितरित होती है। इसी तरह हिन्दी की "कुरुक्षेत्र" पत्रिका की ५,४५८ प्रतिया खपती हैं, केवल ६८७ प्रतिया बिकी होती है ग्रीर ४७७१ प्रतिया नि शुल्क बटती हैं। इसी तरह "ग्रामसेवक" के भी दो सस्करण है भीर उसका भी ध्रिषकाश भाग नि शुल्क वितरित किया जा रहा है। यही हाल "योजना" पत्रिका का है जो कि अधेजी और हिन्दी मे खपती है। उसकी भी श्रिषकाश प्रतिया नि शुल्क है। मैं नहीं समझता कि इन तीन पित्रकाओं में अलग-अलग बात होती है, रिपिटीशन होता है और इस कारण मेरा निवेदन है कि ग्राप तीन पत्रिकाए निकालने के स्यान पर केवल एक ही पत्रिका निकालिय, लेकिन एक स्टैंडर्ड पित्रका निकालिये ग्रीर उसकी बिकी भीर उसके वितरण का ममुचित प्रश्ननघ की जिय ।

अन्त में चलते-चलते केवल एक ही बात कह दू। हम देखते हैं कि इस विभाग में सैमिनारो और सम्मेलनो और गाष्टियो की बडी धूम रहती है, भीर मुझ अक्सर बहुत से कर्मचारियो में बतलाया है कि हमें इन समारोहो और सम्मेलनो के कारण असली काम करने का अवकाश ही नहीं मिलता है। हेडक्वार्टर में टिक कर काम करने ही नहीं पाते। ससूरी में सम्मेलन हुआ, बीस दिन उसमें निकल गये, लक्षनक में बस्की के तालाब पर और नीलोक्षेरी में सम्मेशन हुए और इस तरह काफी समय उनमें निकल जाता है। मेरा निवेदन यह है कि श्रव यह सम्मेलन जिनको कि समा करेंगे धगर में इनको हास-परिहास-सम्मेलन कहू,इन से समय की बर्बादी होती है। स्थो न कर्मचारी लोग धपने समय का ६०—६५ प्रतिश्वत भाग रचनात्मक कामो के करने में लगाये।

इन शब्दों के साथ में इस मत्रालय के अनुदानों का समर्थन करता हू और आशा करता हू कि मत्री महोदय मेरी बातो पर ज्यान देंगे।

की छ० क० केवरिया (माडवीर-रिक्षत अनुसूचित आदिम जातिया) उपाध्यक्ष महोदय, मत्री महोदय देश के बहुमुकी विकास के लिए जो प्रयत्न कर रहे हैं और जो जनता से उनको उन कार्यों में मदद मिल रही है, उनकी में सराहना करना चाहता हू। उनके मत्रालय की जो अनुदानें यहा पर स्वीकृति के लिए रखी गई है उनका में समर्थन करता हू। हमारे मत्री महोदय में सचमुच बडी लगन के साथ अपने काम को किया है और उनके बारे में अप्रेजी की यह कहावत ठीक उती है कि "गौड हेल्स दीज हू हेल्य देमसेलल्य"।

माज हमारे देश में सबसे बडा ग्रमिशाप गरीबी और जनता में माधिक ग्रसमानता का होना है और उसको मिटाने के लिए और आम जनता में अपनी उन्नति करें ने लिए एक भूख जाग्रत बरके जान मेहनत से सामुदायिक विकास का जा कायं हो रहा है बह बहुत ठीक तरीके से हो रहा है। लेकिन माज विकास की प्रवृत्तियों के लिए सरकारी कर्मचारियों में एन० ई० एस० ज्लाक्स भीर कम्यूनिटी डेबेलपमेंट में जो काम हो रहा है, उस में नान माफिशल एजेसीज है सामाजिक सस्थाए है उन में सहयोग लेना चाहिए। उसके न लेने के कारण उस में जो तीवता मानी चाहिए, जो और माना चाहिए,

वह श्रमो तक नहीं श्रा पा रहा है। इस लिए सामूहिक विकास को जो सफतता मिलनी चाहिए वह श्राज सचमुच में नहीं दिखाई देता। मंत्रो जो से मेरो प्रार्थना यह है कि ग्राम सेवक से लेकर कलेक्टरेट तक सच्ची भावना से काम करें। ऐते सामाजिक कार्यकर्ती जिन्होंने सारो जिन्दगो समाज के लिए दे दें। है, वहां पर ऐसे श्रादमियों को ही लिया जाय जो तिबयत लगा कर उन में काम कर सकें। क्योंकि उन्हीं लोगों द्वारा सफतता मिल सकतो है। ऐसे जानकार कार्यकर्ता में का श्राप्त काम सौंपा जाय, तो मैं मानता हूं कि हमें सामूहिक विकास को योजनाश्रों में सफतता मिलेगो।

श्राज इंटेंसिव विकास की जो प्रवृत्तियां चल रहो हैं उन में भी गवर्नमेंट को जो ऐडवांस प्लैंनिंग होनो चाहिए, उन को न करने के बजाय, होता क्या है कि स्टाफ रख लिया जाता है, उन को बेकार बिठला कर तन्ख्वाह दो जातः है, परन्तु काम बिल्कुल नहीं होता है। इसलिए इस में सरकार जो खर्च कर रहो है, वह मेरः राय से बरबाद हो रहा है। इस काम को जो नार्मल डिपार्टनेंट्स है उन के कर्मचारियों द्वारा कराया जाना चाहिये।

कम्यूनिटो डेवे तपमेंट ब्लाक्स ग्रीर एन० ई० एस० ब्लाक्स के ग्रल्स प्रलग डिपार्टनेंट्स में जो डिपार्टमेंट के कर्मचारो होते हैं, उन में बहुवा ऐसे कर्मचारो या गवर्नमेंट सर्वेन्ट्स देखने में ग्राते हैं जो या तो बहुत नोचे दरजे के होते हैं या इन ऐकिशिएंट (inefficient) होते हैं ग्रीर यहो कारण है कि विकास की प्रवृत्तियों में जो काम होना चाहिय वह नहीं होता । इस लिए ऐसे कर्मचारियों जो कम्यूनिटो डेवेलपमेंट ब्लाक्स में ग्राते हैं उन को कुछ ऐनाउंस दिया जाय ग्रीर स्पेशल प्रमोशन के बारे में सोनियारिटो को न देख कर उन के काम के हिसाब से तरको दो जाय । ग्रगर उनको इस तरह के प्रजोमन दिये जायें तो मैं समझता हूं कि

ज्यादा अच्छे आदमी आगे आयेंगे और जो आदमी काम कर रहे हैं, उन का दिल काम में ज्यादा होगा।

दूसरी पंचवर्षीय योजना में गवर्नमेंट ट्राइबल वेलफेग्रर को जो योजना बनाई है उस को मल्टो परपज स्कीम्स कहा जाता है। हमारी बम्बई गवर्नभेंट को ऐसी सात प्रोजेक्टस की स्कोम्स दी गई हैं, लेकिन मैं निवेदन करता हूं कि जहां पर ट्राइवल कम्यूनिटोज ज्यादा हैं, यानी भरोच की सागबारा और डिरिया-पारा जैसी जगहों को, उन को यह स्कीम नहीं दी गई हैं। मेी राय में गर्व मेंट को इस तरफ फिर ध्यान देना चाहिय क्योंकि सूरत श्रीर पंचमहल के बाद गुजरात में आबादी श्रौर प्रदेश की दृष्टि से वह तीसरा श्राता है। जो कि चांदा डिस्ट्रिक्ट के ग्राहिरी व्लाक में वहां स्कीम तो बन गई है, लेकिन न तो वहां कोई कार्यकर्ता है ग्रीर न संस्था । केवल बीच के दर्जे के श्रादमी श्रीर श्रफसर जो वहां है वह स्कीम को सफल नहीं बना सकेंगे। वहां पर तो अभी तक कार्य भी शुरू नहीं हुआ है। जब कि हमारे यहां रत्न सिंह माहिड़ा जैसे कार्यक श्रीर श्रादिवासी सेवा संघ जैसी संस्थाएं मौजद हैं जिन्होंने Valia (वालिया) प्रोजेक्ट स्कीम को सफलतापूर्वक पूराकर दिखाया है। म्राज सागपाड़ा भीर डिडियापाड़ा जैती जगहें हैं, जहां पर वर्षा ऋतु में चार पांच महोने तक बाकी दूनियां से सम्बन्ध टूट जाता है, वहां न स्कूल हैं, न ग्रस्पताल हैं, न कोई उद्योग है। पहले तो वह नेटिव स्टेस में ग्राती थीं। इस लिये यदि इस प्रदेश के लिए योजना बनाई जाय ग्रौर ट्राइबल ेलफेग्रर का काम चलाया जाय तो मैं समझता हूं कि वहां ज्यादा सफलतापूर्वक हो सकता है।

श्राज सामहिक विकास योजनाश्रों के द्वारा हमारी सरकार भौतिक विकास कर रही है, उस के साथ साथ नैतिक विकास की श्रोर भी सरकार को पूरा ध्यान देना चाहिए। श्रभी हमारे प्रधान मंत्रों न बतलाया कि नार्बे

ः भीर स्वेडन में इतना भौतिक विकास होने पर भी काको लोग सहसाइड कर रहे हैं भीर बड़ा का सरकार के साम े एक प्राब्लैंग है कि उन को कैसे रोका जाए। ग्रगर हमने नैतिक विकास की भ्रोर घ्यान न दिया तो हो सकता है कि हमारे यहां भी इस तरह की समस्याएं पैदा हो जाएं। जब म्राज हिन्द्स्तान में विकास के कार्य हो रहे हैं तब दोनों तरह के विकासों की ग्रोर ध्यान देना होगा । ग्रगर वहां एक तरफ भी विकास होता रहेगा, और नैतिक विकास नहीं होगा, तब तक देश की उन्नति नहीं हो सकता । इसलिए भौतिक विकास के माय साय नैतिक विकास के लिए भी कोई योजना होना चाहिए । हमारी बम्बई गवर्नमेंट में माननाय मोरारजो भाई श्रीर बाला साहेब खेर के हाथ में जब राज्य की बागडोर थी तब गांधो जो की विचार श्रेणी ग्रन्मार सर्वोदय योजना बना कर रचनात्मक कार्य-कर्ताओं को दो। यह स्कोम भीर इसका उद्देश्य यह था कि खेती विकास, सांस्कृतिक विकास और ग्रारोग्य विकास. भौर इस प्रकार को दूसरा प्रवृत्तियों का विकास किया जाए और इन कार्यों को संगठित किया जाए। इसी तरह से मेी प्रार्थना है कि हमारी सरकार की भी भौतिक विकास के साथ माथ नतिक विकास के लिए भी कार्य करना चाहिए।

कम्युनिटी ब्लाक्स की जो स्कीम्स चल रही है, उन में काम करने वाले ग्रामसेवकों के लिए रहने की सूविया नहीं है, हाउभिंग एंकोमोडेशन नहीं है, ऐसी सुविधायें न होने के कारण वह लोग वहां नहीं रहते हैं भीर काम का हर्ज होता है। इस लिए ऐसे काम करने वालों को यह सुविधा ी जाये तो वह भच्छी तरह से कार्य कर सकें। साथ ही सामृहिक विकास के कार्यकर्ताओं को टीनग देनी चाहिए---तालीम देनो चाहिए. और जो विलिंग वर्कर्स हों उन को ही इन में लिया जाये । धगर इस तरह से किया गया तो मैं

समझता हं कि सरकार का जो उद्देश्य है वह भवस्य पूर्ण होगा ।

Shri Balasaheb Patil (Miraj): Mr. Deputy-Speaker, Sir, the community projects and national extension services are, really speaking, multi-purpose schemes; in a sense, they affect the whole of the country side population. It is stated that by this time, in 44 years, there is some achievement in the sense that there are constructions of roads, school buildings community buildings, hospitals, etc. It is no doubt true that we see certain results. It is also stated that this scheme of national extension service has covered nearly 13 crores of the population and within the period of the Second Plan, it is going to cover nearly 30 crores of the population. These are true. But, the main point about these schemes is that we are not going to achieve certain things that we can see and hear. The object of these schemes is the cultivation amongst the people that live in the countryside, of right principles about ways of living, attitude to life, ways of cultivating land, the way in which they have to behave to each other, to the community and towards the nation. In this sense, the community projects and national extension service have miserably failed.

To quote one instance, the people living in the villages,-they may be landlords, tenants, landless peasantary or labour-feel that this is a scheme imposed upon them by the Government and not a scheme or a plan which they themselves have evolved. Whenever an officer, a gramsevika or other officers go and tell them, this is the scheme and you are called upon to work this, they go and work. The main concern of the Government must be to allow the village community to draw up their own plans and schemes and then go to their help when they have evolved schemes of their own. Let us take one example. Whenever there are credit societies, the villagers become members and get credit, but when there are non-credit societies, there is lack of enthusiasm among them to become members or to act as active participants. Then, if there is [Shri Balasaheb Patil]

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a multi-purpose society, it is so only in name. No work is done by the people living in the villages. It is somebody else that comes from the Government, and it works because of him.

Therefore, my submission is that the principle of changing the outlook of the villagers has not been worked out in the proper way, and the reason is that the personnel taken by the Government, the Gramsevaks, the village workers and the community project officers lack community education They do not understand the problems of the villagers. And what is training given to them? It is merely a training for a few weeks or a few months. After that the person goes to the village and finds there are certain things which he cannot understand. He takes certain plans with him given by the officers above, and goes to execute them. It naturally happens that the villagers feel that it is the scheme given by the Government and not their own.

Therefore, my submission is that first of all give proper education to the village Gramsevaks, village workers and other persons who are going to execute the schemes.

Secondly, my submission is this. That in this country there are nearly 32 agricultural colleges. Extension should be made a compulsory subject for every student who takes education in these colleges. I find from the reports that not all colleges, but only 19 colleges have this subject. Not only this. If we want to change and give education to the villagers, then the students in this country's secondary schools and colleges must be taught this subject of extension. After completing their education, for two years at least they must compulsorily go to the villages and thereafter if there is possibility they may be employed in other Government schemes.

Now, as it is, there are certain consultative or advisory bodies at different levels-Taluka; district and State levels—but the persons that are taker in those bodies do not represent the

real peasantry, do not represent all strata of society, do not represent the people who have different views in politics. Therefore, they contain only certain people who adhere to the principles of the ruling party, and therefore they have nothing to do with the people but not assent to whatever is said by the Government officers.

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Therefore, my submission is: make the advisory bodies such that they will give certain type of advice, that will make the villagers really enthusiastic about these schemes, and do not take only persons who belong to the ruling party and not other parties. 13.35 hrs.

Shri Heda (Nizamabad): So far as the community development programme is concerned, the defects are many and here and there failures are also in quite a good number, but on the whole, in my opinion, the scheme has been successful in the sense that it has awakened the democratic urge of the people to think about themselves, to plan for themselves and get things done in co-operation with others and with their own hands and minds. That urge has gone to the villages and therefore I attach to this programme a significance and I think that it is successful looked at from that angle I will devote my time only to this point as to how far we have been successful in creating a democratic process in the minds of the villagers.

When the District and planning committees were or organised we were consulted and often meetings were held, and I was very hopeful. thought: here is a forum where the representatives of the people and workers in public life from all classes and from all parties could work together Certain Members from the Opposition have made complaints that only members belonging to the ru'ing party are taken into these committees, but my experience, though it may be limited, is this that members belonging to all the parties are taken, and particularly so far as elected members were concerned, whether they were elected to the village panchayats, local municip, lities or Assemblies or Parhament, without any exception they were members of these committees. In most cases they also co-operated with the committees.

But what I saw in these committees was that instead of making it a democratic forum, in most cases these district committees had become only a individual members forum where could approach the Collector and ask for something or other to be done in his own area, and then the Collector would use his own discretion and grant it or say it could be thought of the next time. That way it would go on. So, the result was no real assessment of the things done, there was no proper co-ordinated planning. People were not feeling that they were getting things done because of their own rights, but because of the Collector of the B. D. O.

Shri Dasappa (Bangalore): I do not see any hon. Minister here. I think it would be better if one of them at least were here to hear the valuable points being made by the hon. Member.

Mr. Deputy-Speaker: It is very objectionable, certainly. He has come. He ought to keep somebody here to listen to what is happening here.

Shri Heda: So these committees instead of becoming a real democratic forum have just become a forum to do what we call in Urdu pairvi. That would get some results here and there, but then, as some friends have said, people still do not feel that it is their own programme. They feel it is a programme thrust upon them or given in benevolence by the Central or the State Government. I think they are not far wrong in thinking so. But in the conditions which have been and still are prevailing in our country, I think to a certain extent this anomaly was to be expected and therefore it was so.

In the Development Commissioners' conference certain remarks were made that there was disparity in the development in different areas. My own assessment, from my observation in my constituency and other places where I, along with other Members of Parliament from former Hyderabad State, had been touring and assessing the work done, is that where B. D. O. is a man of enthusiasm and wants to achieve certain results, can do so, but where the B. D.Os. or project executive officers were such that had the feeling that things may be done in the natural course and did not evince any particular interest, things were not done properly.

My own constituency was fortunatein the sense that a first full-fledged community project-not a block but a project—was started in October 1952. but my constituency has been unfortunate in the sense that so far no proper P. E. O. or B. D. O. has been available in spite of the fact that the people's consciousness is much higher there than in other places. The area is also richer than other areas. In spite of all that, development could not take places as compared to backward places like Mulugu or Zahirabad.

Now that I have mentioned Mulugu, I would like to point out one particular thing. A criticism was voiced on the floor of this House that the backward areas has not been included in the project areas. Mulugu was taken, since it was thought that it was an area where the tribal people lived. I happen, to be the President of the Hyderabad State Adim Jati Sevak Sangh, and in that capacity, I had gone to Mulugu, for that was the only project area where the tribal people were living. But to my great surprise I found that the real tribal area of the taluk had been left out, and only the other areas which were non-tribal in character had been included in the project area, and not only that, a very important village, but belonging to another taluk had been included in the Mulugu community development block.

[Shri Heda]

In the latest issue of Kurukshetra, there is a very good cartoon I would like to refer to that cartoon, because, to some extent, that cartoon shows the real spirit in which the things have been carried out in the community development programme. I am glad that the editor of that paper—although it is published by the Ministry—has taken courage to level a very healthy and, to a good extent, quite a bitter criticism.

The cartoon shows that there are clouds of the Mussourie Conference's recommendations and the Estimates Committee's recommendations. Then, the rains fall, and then the torrents take their shape, after W. L. Wilson's report and Taylor's report; then, there are full-fledged floods. But the safest person in these floods is the Development Commissioner who is on the top of a pucca house. Then, the block development officer is there on a very tall tree Then, the social education organiser is also taking the help of a plank. But only the gramsevak, the poor fellow, is about to drown

Shri Khuswaqt Rai (Kheri): What about the Minister?

Shri Heda: The Minister is at a higher level.

Dr. Ram Subhag Singh: He is here.

Shri Heda: So far as the people in the villages are concerned, nothing has been mentioned about them, probably because, I think, these clouds and these rains and these torrents are all imaginary, and, therefore, they do not touch the real village life. But I believe this cartoon has clearly depicted the difficulties that we are facing in the community development programme. The officialdom is so much that even the village level worker gets so many circulars, and he also wants somebody to help him in preparing reports and to put the things properly.

Another thing that I saw was that everybody wanted a conveyance.

Nothing starts unless the project executive officer or the block development officer has got a jeep. He would not start his work till his jeep goes somewhere or the other. The result is that the village level worker also has started thinking that he should also have at least a bicycle, if not a motor-cycle.

The third thing that I would like to point out is that the talks that go on at the conferences, seminars or other places do not deal with anything particular, are so vague and so generalised that they do not take us anywhere. Even after what we have heard and read in all these reports, and even after what we might hear from the Minister, we do not ourselves know vet whether the programme had been successful or had not been successful, whether anything has been made clear or still everything is vague. So, this vagueness is the third greatest defect of this programme.

सरदार इव्याल जिंह (फिरोजपुर) जनाब डिप्टो स्रोपर माहब कम्यनिटी विनेपमेट क गिलमिले में हमारे सामने दी नस्वोरे ब्राकर खड़ो हो जाना है। एक तो बह तस्वार है जिस को सरनार द्वारा पेश किया जाता है ब्रीर दूसरी वह है जो कि हम धपनी भ्राको संगावो मे देवनं है। एक वह तण्बार है जिसका नजारा हमें 'क्रक्षेत्र'में या डिवनेप-मेट शामिश्नमं का का कम में दिलाई देन हैं। भीर वहा पर जो कैसले होने है, उसकी शक्त में हमारे सामने बाता है दूसरी वह है जो हमे देहातो में नजर मातो है। पहना हीर है। वह है जिसके बारे में हमा प्रवान मत्री जा कहते हैं कि इसके कामयाब होने के बाद एक इनकलाब हमारे गावीं में भ्रा जायेगा, यह हमारी सब से बड़ी सफलता होगी भौर इस चीज को महेनजर रखते हुए भगर आप गवनंबेट को रिपोर्ट पढ़े, जो कुछ कुरुक्षे में हो रहा है, उसको देवे तो भाप यह भहे वर्गर नहीं रह सकते हैं कि बहुत भारी तरक्की इसके सम्बन्ध में हुई है और देहातों के हालात मे बहुत बड़ी तबदीली भा चुकी है। लेकिन भगर

भ्राप देहातों में जाकर एक देहाती नुक्तेन जर सं वहा के झालात का ेखे ना प्रापको बिल्कुल इसके विपरात को तस्यार नजर आयेगा। इन हालत में मैं यह कहना चाहता हू कि अगर श्रापको देहातो में इनक्लाब लाना है, श्रगर भापको देहाती को शक्ल को बदलना है भगर वहा कुछ तरक्का करने। है, तो भापको इसमें रूह फूलना होगा। बाज ब्रापका जो यह प्रोपाम है यह देहानी तक नही पहुचता है और ग्रगर पहुचता है तो ब्योरोक्रटिक तर।कं में पहचना है या भ्राफिशल तरीके से पहचता है जो कि लोगो का उत्साह मार देता है। इस वास्ते अरूरत इस बात की है कि ग्राप लोगो में को-ग्रोप्रशन की स्पिरिट पैदा वरे भ्रीर भ्रान्के जो दर्कर्मर्जव नोगो मे घल मिल जाये।

मैं इस बात को मानता ह कि लोगों ने कुछ काम किया है और प्रापने गावो का नक्शा बदलने का प्रयत्न किया है। लेकिन इसमें भ्रापके प्राफ्तियमें का कितना हाय है, यह सोचने की बात है। भ्रापके बाठ डीठ बोज आम मेवको तथा सोशल एन्केशन आर्मेनाइजर्म ने क्या जन्होंने वाकई में पर्याप्त उत्साह लोगों में पैदा किया है, क्या उन्होंने लोगों की हालत सुधारने का कोई यत्न किया है? भ्रगण भ्राप इस चीज पर ध्यान दें तो मैं भ्रापको बतलाना चाहता हूं कि कोई दूसरी ही तस्वीर भ्रापके सामने भ्रा खडी होगी।

मेरे जिले में भी दो ब्लाक है। वहा पर भी कुछ काम हो रहा है लेकिन यह लोगो द्वारा ही किया जा रहा है न कि भापके अधिकारियों की वजह से। यह उसी तरह से हैं कि जैसे भापे एम्पलायमेट एक्सचेज खोल रखे हैं भौर जिस किसी को भी कोई नौकरी मिल जाती है, चाहें वह नौकरी उसको भपनी कोशिश से भाष्त होती हो भौर चाहे एम्पलायमेंट एक्सचेंज की मदद से, ये सब फिगर्स एक्सचेज

के रिकार्ड में ग्रा जाती है ग्रीर उनवा केडिट भी, जो लोग अपनी महनत में नौदर, तलाश करके लग जाने हैं एक्सवेज ले लेता है भीर यह बहता है कि इसको भी उसी ने नौकर्रा दिलाई है। इसी तरह में जो बम्यु-निर्द्धी ध्वेतपमट का वास गावों में लोगो द्वारा श्रपन ग्राप किया जा रहा है उरुका जिक भी गवर्नमेट द्वारा भ्रपनी रिपो में भर दिया जाता है भीर उसका भी ऋष्टि ल लिया जाता है। ग्रापके जो ग्राफिसर्य गाव मे जा कर रहते हैं वहा पर उनकी यही कीशिश रहता है कि विस तरह में श्राराम में दवत गर। राजा स्वता है। ग्राप्के बी० डी० ग्रोज० सोशल आर्पेनाइ वर्ष प्राप्त सेवको में कितने लोग ऐसे हैं जो कि देहाती बायमहल में वर्षक है जो देहातो में पैदा हुए है, दहातो में पले है-भीर जिन्हों देहाती में रह कर भ्रपर्न जिन्दगी गुजा 🌓 इनमे बहुत स ऐस लीग है जिन की क्षिशहो में प्यार है। जिन लोगो न दंहानो का नवशाबदलना है देहातो में इन्दलाब लाना है उनको तो दंहातो मे प्याप होन। चाहिए। इन लोगो वा रुझान विस तरफ है, ध्रार इसकी जाच करने के लिए ध्राप कोई इहिषेडेट इन्बवायरी विमिटी विठाउँ तो सारा नवशा भापके सामने भा जायेगे । जैसा वि ग्र सार हरवानी साहब ने कहा ग्रापके जो डिवलेपमेट कमिशनमें है उनके बार में मै यह करें बगैर नहीं रह सकता वि वे भीर कुछ नहीं तो गाधियन टाइप के नहीं है। यह मैं नहीं बहता कि दहाती का स्थार भ्रापको नही करना है। उसको करने के लिए जरूरी है कि देहात के लोगों की सोशस हैबिट्स को भ्राप समझे। जाहिर है कि दपतर में बैठ कर छाप यह नहीं कर सकते भीर गाव वालो के भसली हालात को नही समक्ष सक**े।**

हमारे जिले में सिर्फ दो डेवलपमेट ज्लाबस है। मसूरी कान्फ्रेस, मे बीर वरीब-करीब हर मौके पर इस बात की बड़ी चर्चा

[सरवार इकबाल सिंह] की जाती है कि डेबेलेपमेट व्लाक्स इते कीसदी एग्रीकलचर की तरक्की करेंगे जब कि बाकयात कुछ भीर है। फीरोजपुर जिला सन् १६४७ में जब कि पाकिस्तान बना, करीब ५० हजार बेल कौटेन की प्रोड्यूस करता या, दस सालों में ५ लाख कौटेन बेल पैदा की। उस जिले में कोई डेबलपमेंट ब्लाफ नही बा भीर उसका सारा श्रेय उस जिले के किसानों को है जिन्होंने कि यह पैदाबारा बढ़ाई। धव कुरुक्षेत्र पत्रिका में इस इनकीज इन प्रोडक्शन का केडिट प्रगर यह मुहकमा ले तो कहां तक उचित होगा । ग्रलबत्ता ग्रगर स्पेशन हालात की तौर पर उन्होंने कोशिश की भौर दूसरे इलाकों की बनिस्वत उस इलाके को उन्होने बेहतर बनाया भीर तरक्की की तो इसका केडिट उनको जाना चाहिए वरना नहीं।

मब कम्युनिटी प्राजेक्ट्स द्वारा सव की जाने वाली रकम का घगर धाप हिसाब लगायें भीर उसकी पड़ताल करायें तो भाप देखेंगे कि रकम का बड़ा हिस्सा ऐडिमिनिस्ट्रेशन पर सर्व होता है। ग्रगर ग्राप पड़ताल करें तो बाप पायेंगे कि छोटे छोटे फंकशनों में जीप्स् भौर पेट्रोल पर काफी रुपया खर्च हो जाता है। बी० डी० द्योस जीप मे बैठ कर जायेंगे भौर एक जीप की बजाय वहा पर तीन तीन जीपें जायेगी। इस तरह ग्राप देखेगे कि ज्यादातर रुपया इन चीजों पर खर्च किया आता है भीर गावों के किसानों को जो कि जरूरतमंद है उनको दी जाने वाली प्रान्ट्स की रकम बहुत कम रहती है। अब आप ही सोचिये कि कुल ६, ७, लाख रुपया तो भ्रापको मिलने वाला है जिसमें में २ लाख रुपया ग्राप डेवलपमेट व्याक्स का दफ्तर बनाने में लगा देते है तो उसके बाद भापके पास कितना बचेगा । इसलिए हमारे सामने एक ऐसी तस्वीर होनी चाहिए ग्रीर उसके माथ एक ऐसी पड़ताल होनी चाहिए कि जो ज्यादा क्पवा हो वह ग्रान्ट्स के सिलसिले में जाय भीर ऐसे कामों पर सर्च हो जिनके कि होने क्षे सोयों की हालय बेहतर हो जायगी।

डेबलेपमेंट ब्लाक्स में जहां तक ब्राद-नियों की मर्ती का सवास है उसके बारे में मेरा कहना यह है कि उनमें देहातों के बारे में जानकारी होनी चाहिए और जब तक उनमें उसकी बैकपाउंड नहीं होगी तब तक वे लोग कामयाव नहीं हो सकते। प्राप प्रगर ऐसे बी॰ ए॰ या दसवीं पास शहरियों की इस काम के वासते भरती करते है जिनको कि गांवों का कुछ धनुभव नहीं है तो वे वहां पर सफल नहीं हो सकेंगे । कम्युनिटी डबलपर्मेट के काम में भाप ऐसे लोगों को रखिये जिनके कि दिल में सेवा की भावना हो भीर जो कि देहातों में किसानों के बीच में साबारण घाषमी की तरह मेहनत के साथ क्षा से क्षा भिड़ा कर काम कर सके। भ्रापको डेबलपर्नेट ब्लाक्स को एफैक्टिव बनाना चाहिए और जनता को प्रपने साथ लेकर प्रागे बढ़ना चाहिए। ऐसा होने पर ही घापका यह विकास का कार्य ठीक तौर से भागे बढ़ेगा भीर निहिचत् धवधि के घटर घापके काम खत्म ह्रो जायेगे।

भी अवस्थी (बिल्हीर) उपाध्यक्ष महोदय, सामुदायिक योजनाम्रो के सम्बन्ध में भन्नालय ने जो धनुदानें प्रस्तुत की है उनके सम्बन्ध में काफी चर्चाहो चुकी है। मुझे कूछ विद्योग नहीं कहना है, केवल मुझे एक बात सदन के माननीय सदस्यों के समक्ष भीर मंत्री महोदय में कहनी है और वह यह कि जो इन **शामुदायिक योजनाम्रो का नक्का है भी**र ओ दर्शन है वह बिलकुल भारतीय नहीं है। इसमें कोई मदेह नहीं कि हमारे देश के ब्रन्दर जो कुछ भी योजनाए बनती है, प्लानिंग की योजना है उसका झाइडिया उसका विचार द्यापने रूस से प्राप्त किया, जो सामु-क्षायिक योजनामी का प्रश्न है भीर दर्शन है उसको धापने समरीका से प्राप्त किया भौर भ्राज भ्राप रूस भीर भगरीका के दर्शन के श्राधार पर इस देश का निर्माण करना चाहते है। हमारे कई माननीय सबस्यों ने सबन के

समझ इस बात को कहा और ठीक ही कहा कि माज जो प्राप सामुदायिक मोजनाएं बना रहे हैं, यह ऊपर से लदी हुई है नीचे से जनता के श्रंदर से कोई इसके लिए प्रेरणा नहीं हुई है । दूसरी बात जो मुझे इस मंत्रालय के सम्बन्ध में बहनी है वह यह है कि मैंने इस मंत्रालय की रिपेर्टको देखा भीर उसके कामों को देखा भीर में कह सकता हुं कि मंत्रालय का निर्माण ही स्मावतः व्ययं हुआ है । इस मंत्रालय के बन्तर्गत धनेक बीजें है। इमके पास शिक्षा है, हेल्य है, फूड है एजुकेशन है और भ्रन्य दूसरी दूसरी की जें हैं भीर इन सब की देख कर मुझे तो अंग्रेजी की वह प्रसिद्ध कहावत याद था जाती है कि यह मंत्रालय "जैक भाषा भास मास्टर भाषा नन" सा वन रहा है। इस मंत्रालय में नब काम होते है लेकिन यह समझ में नहीं चाता कि अब सक क्या काम हुआ है ? मै समझता हूं कि इस मंत्रालय का जो इतिहास है वह भी अजीव गरीब है। जब प्रारम्भ में यह सामुदायिक योजना का काम शुरू हुआ था तो हमारे वर्तमान मंत्री महोदय कुछ महीने पहले तक इसी सामुदायिक योजना के सर्वोच्च प्रधिकारी ये भीर जो सम्भवतः केवल एक रूपगा लेकर के काम करते थे और मै मानता हूं कि उन्होंने उस दिशा में काम करने की कोशिश की। ग्रागे चलकर इस विभाग ने एक मंत्रालय का रूप ले लिया भीर वे उसके मिनिस्टर बन गये और शब शायद उसका सर्वा भी पहले से बहुत प्रथिक बढ़ गया है। भाज भाये दिन हमें यह सुनने को मिलता है कि सरकारी क्षर्य में एकोनामी होनी चाहिए और गवर्नमेंट धाफ इंडिया में एकोनामी ड्राइव की बड़ी चर्चा है। इस मंत्रालय का जिसके कि जिम्मे कोई निश्चित काम नहीं है भीर जब कि हर एक काम के लिए मिनिस्ट्रियां बनी हुई हैं, जैसे कि फूड मिनिस्ट्री है, एजु हेशन मिनिस्ट्री है भीर दूसरी दूसरी मिनिस्ट्रियां है भीर एक प्रकार का दुहरा प्रशासन चल रहा है भीर इस कारण कार्य में धसुविधा धनुमंद

होती है भीर उसके साथ ही साथ खर्च का भी जो अपन्यय हो रहा है वह भी बचाया जा सकता है उसके लिए मेरा यह सुझाव है भीर मेरी यह निश्चित घारणा है कि यह मंत्रालय बंद कर दी जाय भीर इस विभाग का कार्य उन मंत्रालयों को पौंप दिया जाय जो कि उन कामों की करते है तो बहुत कुछ लाभ हो सकता है।

14 hrs.

दूसरी बात जो मुझे इस मंत्रालय के सम्बन्ध में कहनी है वह यह है कि इस मत्रालय की रिपोर्ट में एक जगह पर यह कहा गया है कि जनता में बडा ऊमाह है और यही एक मिनिस्ट्री है जो यह गिद्ध करती है कि मरकार रूप करने के लिए नहीं है बल्कि पबलिक को हेल्प करने के के लिए हैं।

जनता को सहायता करने के लिए हैं। मैं समझता ह कि सम्भवतः भनी तक सरकार का जो काम रहा है उसमें जनता पर शासन ही भविक रहा है, उन लोगों की सहायता नहीं रही है। में कहता हूं कि इस मंत्रालय का जिस डंग से गठन है, भीर विलेख वर्कर से लेकर क्यर तक सभी कुछ व्यूरोकैटिक भाषार पर है, नौकरशाही के भाषा पर है। माज हमारे देश की नौकरशाही ब्रिटिश परम्परा की देन है, उसी परम्परा की बोतक है। इसमें, जैसा कि कुछ सदम्यों ने कहा, वे व्यक्ति रक्से जाते है जिनका कोई सम्बन्ध ब्रामीण जीवन से नहीं रहता है, बाज इन योजनाओं को सफल बनाने के लिए कमेटियां बनाई जातः हैं। डिस्ट्रिक्ट सेवेल पर वंह कमेटियां बिल्कुस प्रभावहीन होती हैं। भले ही भाज कमेटिशें में बैठ कर सरकार उसके सदस्यों की बात सुन से, लेकिन जो करना है वह डिस्ट्रिक्ट मैजिस्ट्रेट करेंगे। जो प्रतिनिधि होते हैं उनकी बात केवल सुन [श्री मवस्यी]

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की जाती है, पर उन पर ग्रमल नहीं होता। में समझता हूं कि जिस इंग से यह कार्य हो रहा है उस नौकरशाही के झाधार पर शाप दश का निर्माण नहीं कर सकते हैं। गांधी जी ने प्रारम्भ से ही गावों के उत्थान की बात कही। अ।ज विनोबा भावे हैं जो कि भुदान का काय करते हैं, जो कि वास्तव में गाधीवादी है, मेरे विचार से। भाज वह गावो मे घूम-घूम कर, कठिनाइया उठा कर भूदान के कार्य के लिए काम करते है। लेकिन सा महिक विकास के लिए जो कार्य कर रही है, उसको भ्राप देखिए। जरा तुलना कीजिए, उसके काम की विनोबा भावे के काम सें। ोनो के काम में भाकाश पाताल का भन्तर है फिर भी धाप कहते हैं कि हम तो गांधी जी के सर्वोदय के भाधार पर गावो क निर्माण करना चाहते हैं। मैं समझता ह कि इस तरह कह देना सरल है, परन्तु करना बहुत मुक्किल है क्योकि भाप उसको करना नही चाहते।

मुझे एक बात और कहनी है। इस रिपोर्ट में कई स्थानी पर दिया गया है सोशल एजु-केशन के घन्दर हजारो लाखो recreation Centre सोले गए, हजारो से लाखो तक आप पहुच गए। एक जगह दिया गया है कि ५५ हजार विलेज लीडर्स भापन पैदा कर दिए है। गावो में ८५ हजार नेता पैदा कर दिए गए। एक तरफ भुखमरी है, पैसा लोगो के पास नही है, साने को मन्न नही है, उनका जीवन नारकीय बन रहा है, दूसरी तरफ ग्राप गांवी में नेताबनारहे हैं। मैं कहता हूं कि इस देश में बहुत से नेता हैं। ८५ हजार नेता धापने भौर बना दिए हैं। भ्रापने ग्राम पंचायते बना दी हैं, इसमें कोई शक नहीं कि यह सब देखने में अच्छी चीजें हैं, लेकिन आज बही लोग जो गावों के जीवन से सम्बन्ध रखने हैं उनके बीच में धूमते हैं और वही उनमें फूट पैदा करते हैं। आज ग्राम पंजायतें शगड़े के स्थान बन गई है, गाव-गाव में पार्टिया बन गई है। वहा पर भीर कोई काम नही होता सिवा इसके कि गुट बना दिव जाए। जो विलेज लीडर्स बन रहे हैं वह सब गावो के

शान्तिमय जीवन को अशान्तमय बना देते हैं, इसके घलावा भौर कुछ नही करते।

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एक जगह पर हेल्थ के बारे में कहा गया है, जैसा मेने मर्ज किया यह डिपार्टमेट हर काम करता है, टी० बी० को भी डील करता है, फैमिली प्लैनिंग के बारे से भी काम किया है, उसमे लिखा गया है:

"the rural people are being educated to realise that should have as many children as they can".

बडी भ्रच्छी बात है, देश में जनसंख्या बढ़ रही है। चेक होनी चाहिए, लेकिन फिर भी बहुती जा रही है। क्या विलक्षण बात है। जो कुछ प्राप कहते हैं, कभी देखते भी है कि उसका क्या प्रभाव होता है। ग्राप बहुत ऊची ऊची बाते कहते हैं पर क्या एक भी बात का भ्रापने परिपालन किया है। भगर भाप समझते है कि मुल्क बढ़ रहा हैं तो यह भ्राप की भूल है।

अन्त में में एक बात और कहना चाहता हू। भ्राज भक्त दर्शन जी ने यहा भाषण दिया। में उनकी बहुन सी बातो का समर्थन करता हू । लेकिन एक बात का समर्थन नही कर सकता। उन्होन कहा । क यृ० पी० मे श्रमदान शुरू हुन्ना। ठीक है, देश में श्रम दान, सम्पत्ति दान, म्रादि बहुत से दान शुरू हुए, रोज कोई दान शुरू हुमा करता है। यह श्रम दान उत्तर प्रदेश में **धारम्भ हुन्ना हैं।** लेकिन वहा जो श्रम दान कहा जाता है, वह श्रमदान नहीं है। मैं पूछता हू कि क्या यही श्रम दान है कि बहुत सो जगही पर पुलिस के जरिए से गाव वाली की बुलाकर कहाजाता है कि तुम का यह सडक बनान है। उत्तर प्रदेश में ग्राज पचायत राज ऐक्ट बना है उसमें लिखा है कि गाव वाले वालेटरी लेबर करे । लेकिन घगर नही करेगे तो बदले के रूप मे एक रूपया नित्य जमा करना होगा। धालिर यह सब क्या है? इस तरह धाप उनमे जबर्देस्ती बेगार करवा कर उसको श्रमदान का नाम देते हैं। यह सब ढकोसला बन्द होना चाहिए। इस चीज को केन्द्रीय सरकार को देखना चाहिरे।

इस विकास योजना विभाग से एक पत्र ग्राम सेवक निकलता है । लेकिन वह एक ऐसी भाषा में निकलता है जिस की हमारे काम सेवक और ग्राम सेविकाए समझती नहीं है। जहातक मैं समझता ह यह अग्रेजी में निक नता है जिसे हमारे ग्रामीण ोग नहीं समझते हैं। मैं चाहगा कि जब तक इसका प्रकाशन हो रहा है तब तक वह मातभाषा में खुपा करे और उसका प्रकाशन हिन्दी भाषा में होता रहे जिससे जिन लोगो के लिए यह प्रकाशन है वह इस की घच्छी तरह से समझ मके ।

मैंने जो बातें कही है, मुझे उम्मीद है मत्री महोदय उन पर विचार करेंगे और गाधीवादी आधार पर, जिस रूप में कि देश का निर्माण करने की उन्होने योजना बनाई है. देश को मागे बढावेगे । वह ममरीकी माधार पर इस योजना को म्रागे न बढ़ावें यही उनसे प्रार्थना करूगा।

Shri Subbish Ambalam (Ramanathapuram) Mr Deputy-Speaker, Sir, I am glad that I have been given an opportunity of participating in this discussion The aim and object of the Community Development programme is to develop the social and economic life of the people m the rural areas It expresses the feelings and aspirations of the people No doubt, the Plan is a very dynamic one and needs the full participation and co-operation of the people m the rural areas Without full co-operation of the people, the implementation of the Plan will be a failure To get the full co-operation of the people, it is necessary that we must infuse a new spirit and initiative into the people in the rural areas. No doubt, it is a new venture and there are bound to be difficulties and disappointments But, if the Plan succeeds, it will be a tremendous achievement and will be a lesson to the people of other countries of the world at large

The programme, no doubt, aims to bring about a change in the psycholo-

gy of the people To bring about a change in the psychology of the people, the Plan should know the requirements and needs of the people We know the Plan, as it has been envisaged and executed, has been planned at a high level No doubt, it has taken into consideration the needs and requirements of the rural areas but the people m the locality have not been consulted. If the planning had been done at low Ω level. that is, having consultation with the people in the rural areas, then, there would not have been any initial difficulties They would have had the co-operation of the people even at the beginning

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For the execution of the Plan, wefind the Block Development Officers. and the Gram Sewaks working in the villages First of all, they have to approach the people, explain to them the Plan and its aim, and get them interested before they could get their co-operation This is one difficulty in the Plan Hereafter, the Plan should be based on consultation with the people in the areas

Secondly, I would submit that the recruitment of the personnel entrusted with the execution of this Plan should take into consideration the quality and experience of the staff for social welcommunity development fare and The Gram Sewaks are important people who are mainly responsible for the successful implementation of the Plan Their recruitment is, in a way, defective Recruitment of the Gram Sewaks should be from the local areas The qualification as it is, is a matriculate with six months' training I do not think that a matriculate with six months' training will be sufficient for the proper implementation of the Plan Proper personnel should be selected

We know that in our country there are a number of social workers and the selection should be made from such social workers and they must be entrusted with the task of the Gram Sewaks In some places we have got

[Shri Subbiah Ambalam]

people with a spirit of service. They work hard and tirelessly But, in some places, they do not do their work properly They are asked to do some odd jobs such as distribution of manures and seeds They should live in the villages, with the people and study their conditions and try to help them in their work There must be proper co-ordination between them and the Block Development Officers They have been given a number of villages They should be entrusted with a fewer number of villages so that their work may be intensive and permanent Now, one person is given about 15-20 villages and so one is not able to do much in any one of the villages Therefore, if a fewer number is allotted, work could be done commensurate with our expectation

The Block Development Officer is the key man He is a double functionary He must be a very good administratory He must also be able to command the co-operation of the block staff also. He must be in constant touch with the officers above him He should be a man of humanitarian qualities, knowing the difficulties of the people in the rural areas and studying ways and means to enthuse confidence and co-operation among the people We should be very careful in recruiting Block Development Officers They have been recruited from the Revenue Department I would suggest that they should make direct recruitment from people who are best fitted for the job They should also be properly trained before being entrusted with any work

Ladies also should be recruited as Block Development Officers I think the success of the Plan greatly depends upon their co-operation also

The advisory committees at the district level and the block level should be as broad-based as possible. The general complaint in this House is that the advisory committee does

not include the social workers and members belonging to other than the ruling parties. In order that their voices may be heard and their suggestions may also be implemented, no distinction should be made on the basis of political parties.

Mr. Deputy-Speaker: The hon Member wanted only five minutes; he has taken eight or nine minutes

Shri Subbiah Ambalam: Two more minutes The mam aim of the community development is to increase agricultural production Before effecting land reforms, it is impossible to expect any increase in the food production I would request the hon Ministers of Community Development and also the Minister of Food and Agriculture to usher in land reform legislation After fixing the ceiling on land holdings, the balance should be distributed to the landless peasants Only then we would be able to enthuse new spirit in the Second Plan so that our expectations may be fulfilled

More encouragement and more aid by way of finance, loans and grants should be given for bringing in waste land under cultivation We do not have any irrigation facilities in our area and m such areas, I would request the hon Minister to be liberal in giving grants for sinking tube-wells and establishing small-scale industries in this area

Mr. Deputy-Speaker: I hope we should conclude with the request

Shri Subbiah Ambalam: I would request the Minister to increase the training centres for these cottage industries, especially in my district of Ramnad where, practically, there are no training centres. I had been to one of the training centres in Madurai district where I found marvellous work being done (An Hon. Momber: Gandhi Gram). It is near Thirumangalam. Mr Deputy-Speaker, you will be surprised to know that the handmade paper there was

able to that it was so strong carry a man; the paper was so strong. I was also informed that the Government of India had approached them for the supply of hand-made paper for printing one hundred rupee currency notes. They were so strong and so enduring that hundred rupee notes can be printed on them.

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Mr. Deputy-Speaker: If Shri Tyabii is able to condense his remarks to less than five minutes, I shall allow him.

Shri B. S. Murthy (Kakinada— Reserved-Sch. Castes): May I know whether another hour would be allocated?

Mr. Deputy-Speaker: I am calling the Minister after Shri Tyabji.

Shri Tyabji (Jalna): Sir, on page 7 of the report of the ministry, there are these words:

"That the task of educating the farmers in adopting better and of crop improved techniques production is bearing fruit is evident from the results of the National Sample Survey which show an increase of about 20 to 25 per cent in the yields of the principal crops in the NES and CD areas."

Sir, this is an interesting statement to make. After some research, I discovered the National Sample Survey report and I have got it in my hands. I regret to find that the statement contained in the Ministry's report differs considerably from the document on which it is supposed to rely. I would refer you to page 7 of the Rabi Estimate Survey 1954-55 Report on the Community Project and NES areas. It is a very careful report and describes the various difficulties which they have had and complains that there was lack of cooperation from the Ministry of Community Development. It ultimately came to the conclusion that "It was satisfactory to find that the survey estimates were always in excess of the general yield rates by about 25 per cent for each of the three crops considered." This relates only to wheat, gram and barley. There is no justification for making the remark in the Ministry's report.

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I say this with some feeling because we do not usually have time to make researches of this type. It is not possible for us to check such statements. We accept them correct statements. In this connection, the hon. Member who had spoken before me had referred to the fact that Rs. 60 crores had been spent by the Government and Rs. 30 crores had been subscribed by the public The report says that Rs. 60 crores were spent by the Government and Rs. 30 crores were subscribed by the public. I would like to check this up. Have the public really subscribed Rs. 30 crores? Or, is there another discrepancy of the type which I have just pointed out?

There is an evaluation on the working of the community projects. It has been prepared by the Planning Commission. Here also, you will find that the picture is by no means as rosy as the report present it. In Chapter I, they say:

"The third year, therefore, saw a large accumulation of unspent balances. The natural results was a great spurt in the expenditure in the fourth year, with a view to exhausting the balances before the end of the project period. A large number of works were, therefore, sanctioned and either got completed or remained under construction by the end of the project period. The result was that during the last year of the project period, which was also the year immediately preceding its transformation into the PIP pattern with a much smaller budget, proved to be a [Shri Tyabji]

period when construction dominated the thinking and activity of the project staff, including the Gram Sevaks, and extension failed to emerge from the backseat to which it had been relegated even earlier"

What is very significant is this. These passages which I am reading out from the Evaluation Report are exactly the passages which have been omitted from the summary of the Evaluation Report which has been given to Members of Parliament. Because I took the trouble to go through the original report I discovered these passages. This is most unfair to Members of Parliament. We should be given a proper and clear picture of what the Ministry of Community Development is doing I have no doubt that they have done very good work, but it is not necessary for them to give compliments to themselves as they have done in the first page here, where after describing m very grandiose language what their objective is, amongst them being:

"to bring about a coalition between the people's representatives and the people's servants manning the Government agency for a concerted effort for the building of New India,"

"New" with a capital "N", they go on to say:

"Viewed in the light of the above objective, the programme has gained considerable momentum and has succeeded in a great measure in changing the outlook of the rural people towards development and creating in them a will to work for their economic betterment and a higher standard of living"

I submit, these reports are for Members of Parliament to make up their own minds, and they should not be given, I should say, an unjustified picture

I say "unjustified picture" because I have discovered a third document. This is a study in rural changes carried out by an extremely important body, the Viswabharati University. their Agri-Economic Research Centre. This is a report on a survey conducted in September, 1956 It is a survey of a village. Sahajapur, in the District of Birbhum in West Bengal The report, unfortunately, is not yet printed and published, but I hope the Viswabharati University will soon do so. There is a very interesting chapter in it which deals with rural dynamics. The University held an investigation into this village and this is what it says:

"More than 70 per cent of the persons interviewed were aware of the abolition of zamindary system and the acquisition by the State in 1954-55 of the estates. The rent receivers and cultivators with at least some owned land-were much more aware of it than the non-agricultural classes or agricultural labourers In fact. less than half, 429 per cent only of the agricultural labourers interviewed knew anything about this important measure. The extent of knowledge of the Land Reforms Act. 1955 is much less A mere 91 per cent of the persons interviewed had heard of the proposed ceiling on land"

Then, the important sentence whic. I want to read is this:

"Finally, just about half of the people knew about the existence of the NES Block in the village"

In a village in which a NES Block is supposed to be functioning, not more than half the people knew of the existence and the functioning of the NES Block. In view of this, what is the justification in making this report? I submit, none.

Shri S. K. Dey: Mr. Deputy-Speaker, Sir, I confess to a certain sense of nervousness as I stand here to address

the House after this debate of nearly

[SHRI PATTABHI RAMAN in the Chair]

14 25 brs.

Nervousness on many counts, firstly, because of the fact that to a certain extent I am a stranger to this House and to the conventions that a Member in this House should observe while answering a debate of the nature that has just preceded I remained most of the time touring around in the villages of India for the past ten years I have lived amongst them I am a born villager myself When one remains in the company of villagers for such a long time, one begins to acquire certain mannerisms of the villagers although not necessarily their virtues and therefore not quite sure how the House will react I try to answer the various points they have raised Therefore, I would like, at the outset, to ask for their forgivenness if I transgress an , of the known and accepted conventions of this In future I hope I will be House able to do better

Shri Goray (Poona) I hope the Speaker will protect us

Shri S. K Dey: Now, after hearing all the points that have been raised I feel the necessity of explaining the background on which we started this programme five years ago. It is very necessary that this is done, so that we can assess the achievements and the short-falls on proper perspective

Five years ago, Sir, we began this programme on 2nd October, 1952. The first time it was conceived was on the 31st March, 1952. At that time we faced two Indias, one was a rural. India and the other was an urban India, and to a very great extent the rural India happened to work as a colony of urban India, just as at one time India worked as a colony of England that ruled over India. We had in the Government apparatus people who were masterly in their treatment of their subjects, but in a particular way. They knew how to find why a particular thing should not

be done, what is particularly wrong about a proposal that has been put forward for execution of certain welfare schemes for the people Different departments of Government vied with each other for sovereignty

Even though quite a large number of people in Government service realised that the times had changed, and that with the change over of the rulers of India the new function for the Government service was to subserve the needs of the people, yet a very large section of the same Government apparatus refused to understand that the times had changed, and in every conceivable way tried to obstruct things

In the Central Government, the Central Ministries are responsible for providing financial aid and technical assistance in certain degrees to the State Governments for the implementation of welfare programme for the people The Central Government is not directly responsible for implementation of the programme falling within the specialities of the nation building departments in the States. It was not possible, therefore, for the Central Government to question a State Government and enforce compliance even m schemes which had been partially financed and sponsored by the Central Government

In the States, departments vied with each other They had no tradition of ever working for the village people As hon Members here know, even today we have in certain parts of the country where we do not have an agricultural officer functioning at the level of the district How is a department to administer the programme of agriculture to rural people unless that department can reach the people there? We did not have nation-building departments in all the States We had representatives of agriculture, animal husbandry, education and public health functioning at the best, at the level of the tehsil. [Shri S K Dey]

with a population of 3, 4 or 5 lakhs and in certain States, 10 to 15 lakhs. What happened as a result of it? These officers set up administrative fronts or institutions and tried to make the best out of those institutions for themselves. If the villager ever approached any of those institutions, either he was harassed or, in certain cases, he was driven out.

We wanted, five years ago, to promote production of food, which was priority number one For India, which is primarily an agricultural country, to remain dependent on foreign countries for the supply of her food requirements is a matter of shame Therefore, the Government very rightly decided that we must put emphasis on production of food and try to see that the agriculturists in the village gets interested in producing more Soon after we had had certain experiences of the working of the Grow More Food Scheme sponsored earlier, we realised that life in the village for a villager is something completely indivisible It was not possible to produce more foodgrains unless there was assistance in agriculture and simultaneously there was assistance in animal husbandry, there was assistance in co-operation, in irrigation in communications, through which food could be marketed, there was assistance in education of the agriculturists in better methods, there was assistance in the matter of better health facilities and better medical facilities when the agriculturist was ready either to saw his crop or harvest his ripening crops

I have mentioned earlier that we did not have institutions of Government functioning below the tehsil level. We thought, how to get about this problem of getting the villager interested in himself, in his future and in improving food production of the nation as a whole? How should we

be able to get the Government apparatus to find ways of getting things done, how it can say "yes" against "no"? So, after a good deal of discussion in the Planning Commission, after a good deal of discussion with the Ministries in the Centre and with prominent non-officials in the country. it was decided that we should have a certain number of pilot projects, in which we should have representatives of departments who knew their job in the field of agriculture, animal husbandry, co-operation, social education, rural engineering and public health in villages We realised that it was not possible simply to have technical officers let loose on the people in the villages, unless their work had been co-ordinated at the lower level of the projects. We knew that if we placed one of the best specialists in agriculture, animal husbandry and other subjects for a block of 60,000 or 70,000 he would not be able to cater to the mounting needs of the village people Once the villagers become aware that the Government is prepared to help them, they will take the help from the Government So, we conceived of a multi-purpose worker, who would be a first-aid man on all subjects of rural development and we said that this person would be called 'gram sevak' He would get special training in agriculture, because agriculture constituted the biggest and the most basic industry of India, particularly in the villages. After having given him training for one year m agriculture, we decided to give him first-aid training in all other subjects of village development We placed him at the level of about ten villages and asked him to cater to the needs of the people and try to the maximum extent possible to function through viilage institutions. While he is carrying on the functions of Government in matters of finance, in matters of supplying materials, in matters of technical assistance, etc to the village people, he would also make an effort to see that the village people feel inspired to get together and to work for themselves with such assistance as the Government can render

When we started this programme, Sir, neither the people's representatives firmly believed that something very serious was possible, nor the people believed that anything could be done for them Nor the Government servants, who had very little contact with the people, believed that a scheme such as this could ever have been feasible and could yield results Therefore, we had to concentrate all our resources on a certain limited number of projects. These projects. if I may express myself that way, were intended to be like the yogic exercise for the human system Hon Members who are familiar with the system of yogic exercise will know that it is a remarkable form of exercise If a person is in good health. it improves the health, if a person is in bad health and is ailing from something which cannot be easily diagnosed by a doctor, then the yogic exercise applied to the ailing system will show to the doctor what really was not visible earlier. We worked this yogic exercise on the system of the Government and we discovered a lot of troubles really ailing the Government apparatus from the top to the bottom We also found difficulties in people's institutions and the difficulties which arose in creating new institutions and m getting the people together and making them work for themselves

We have had experience of this programme for a period of five years or nearabout that It is a very short period in the life of a nation, which is waking up after 1300 years of going down the khud And yet, these five years have been years full of expensences of an intense type These have indicated certain successes and failures Hon Members have had the opportunity of studying the report of the evaluation agency. They have had the opportunity of studying the report of foreign specialists like Dr Carl Miller, M L Wilson and many others, who have found items of praise in our programme and also

items which require a lot of cautioning us about I should like to tell House something, which I believe I owe to this House, based on my experiences of the actual working of this programme, as I have seen it during the Past five years

As I mentioned earlier, we have started about 1800 blocks with about 130 millions of people Out of these 1800 blocks, I have personally visited in the course of the past five years at least 400 blocks

An Hon, Member. With information or without information?

Shri S. K. Dey: Both, Sir

Shri B S. Murthy: Much more

Shri S. K. Dey: Sir, I have discovered certain success as well as certain failures m this programme I would like to place my own assessment of it before this House and later would like to answer as many points, as I possibly can, that have been raised on the floor of the House during the debate

In conducting this yogic exercise, namely the discovery of what is wrong in this apparatus and in the peoples institutions and in the working of the community development programme, we have passed with distinction In getting the agency which is implementing this programme, namely, the Chief Ministers in the State, the Development Commissioner, the collector, the SDO, the Block Development Officer and the Village Level worker,

An Hon. Member: And Congress men

Shri S. K. Dey: I am talking of the Government side-I believe we have again, m facing the issue, pas-sed with distinction. In getting the Government apparatus as a whole involved in this programme—and by "apparatas as a whole" I mean the different departments of Government

[Shri S. K. Dev]

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not merely the agency that is handling the community development programme as the administrative and coordinating agency, starting from the Development, Commissioner and the other Departments of Government in the State like the Agriculture Department, Animal Husbandry Department and the other Departments we have had by now just a mere pass.

In getting the peoples' representatives in the programme, in getting them involved. I would say, we have failed. In physical accomplishment of the programme, I would say, we have passed just about in the Second Division. Now, that is how I describe this programme, as I see it.

At the block level, I mentioned, we have a Block Development Officer. Extension Officers in Agriculture. Animal Husbandry, Cooperation, Social Education and Rural Engineering. They are not special officers appointed for the purpose. They are officers supposed to belong to the respective departments in the State who should represent their departments block level. because if do not reach up to that point. it was not possible for departments to reach the people with the resources they have for administration of the needs of the people. These officers provide an agency which we call the national extension service at the block level. It was expected that this agency would constitute the main funnel, or the only funnel, through which all assistance of Government would flow. The assistance of Government was offered through the budget of the Community Development Programme. Then other departmental prothere are grammes. If hon. Members refer to the Second Five Year Plan they will find, that there is a provision of a little over Rs. 1200 crores for the various nation-building departments which deal with rural areas. Now these resources were supposed also to flow along with the special resources of Rs. 200 crores provided for in the community development programme through this particular agency which we call the national extension service

It has been mentioned quite often during this debate that the administrative expenses of the programme are very high.

Shri C. K. Nair: The original departments which are represented in the block areas carry on their programme while the block development. department carries on its own programme.

Shri S. K. Dev: There is no such thing as a block development department. As I have tried to explain, we have attempted to coordinate all departments at the level of the block. Because there are various agencies, it is of the utmost importance that coordination is provided. Otherwise each agency will try to go in parallel with other agencies to the village people to their confusion. But I do not say that, to the degree desired, we have vet been able to bring about that coordination, which was our objective, between the normal activities of the departments and what has come to be known as the special activities of the community development agency. There is no such thing as the special activities of the community development agency. It has been intensifying and coordinating the impact of all the resources of all the nation-building departments reaching the people with equity and justice and strictly according to the needs of the people in the areas concerned. That is the objective. I do not claim that we have yet been able to achieve the fullest coordination that we wanted

I mentioned about the expenditure administrative staff. From experience that we have had during the past five years and we have got certain data here; in the national extension service and community development programme, we have had an administrative expenditure to tune of 20 per cent up to the end of 31st March 1957 beginning with October 2nd, 1952. Now it is quite possible that while implementing the programme there will be certain blocks in which administrative expenses will be of a very high order, because there has not been work commensurate with the administrative expenses. This does not mean administrative expenses that the should be reduced by cutting down the staff. It only means that the administrative agency has to be energised so that more work is done for the people and the resources of Government meant for the area are utilised more effectively.

Demands for Grants

Now I would come to the points raised by hon. Members in this House. It is obviously not possible to answer all the points that have been raised. I would like to mention that the Ministry will make a very careful note of everything that has been said in this debate, examine every point that has been raised and bring these to the notice of the State Governments and their agencies working down below. In fact, as stated by some Members here, we produced a book "As others see it". I am sorry that we do not seem to have received credit for the almost ruthless and merciless criticisms of ours which we make every month through "Kurukshetra" and the issue of through other journals and papers that we produce and circulate all over the world. I had thought, that we may have failed in many things, succeeded in many things, but in one matter we had succeeded very greatly namely, we have established an organisation which is honest enough to face criticisms, face the problems, which attempts to find answers and tries to find them from any quarters they may be available. I have decided that the entire debate in this House, every word that has been said, without change of a comma, should be compiled in a new booklet and sent to the State Governments, to our workers at all levels so that they may understand, and at least know what hon. Members of

this House think about their programme.

Demands for Grants

A point has been raised that land reforms are basic to this programme. I am completely in agreement. I have no doubt in my mind that it is not possible to establish healthy panchayats or healthy co-operatives in the villages until land reform measures have been implemented effectively. Unfortunately, I am myself not responsible for land reforms. I know the Planning Commission has been struggling to get the States implement land reform measures. As I said, it is not merely a question of issuing a mandate from the Government to the State Governments or the State Governments trying to issue a mandate. Land reform measures cannot succeed unless the general masses of the people, who are likely to be affected by these reforms, have been educated as to what these reforms mean. Education is a long process. If we try to make a short process of education, education tries to acquire a pattern quite different from the type of education we have known. It will have to take time. This programme, to the extent it is possible, I may say, is trying to educate the people so that they should ask their hire from the minority which has been riding on their shoulders without paying hire or paying a lesser hire for services. But, again, it is a long process.

The next point was about timely assistance to the agriculturists. Hon. Members know that we have now established co-ordination with the Ministry of Food and Agriculture. As far as I know, there is very little more to be desired in this co-ordination so far as the Centre is concerned. We are trying our very utmost to see that the supply lines are stream lined all along, up to the village level. But, hon. Members will appreciate that we cannot produce seeds overnight; We cannot produce fruit plants overnight; we cannot produce bulls overnight; we cannot produce cows [Shri S K Dey]

overnight It all takes time has been considerable improvement I believe, when we discuss this subject again next year, I have every reason to feel confident that we shall be able to report much better progress "Increased production of food must be reported

Demands for Grants

An Hon. Member: Produced overnight? (Interruption)

Mr. Chairman. The hon Minister will do well to deal with the points We are trespassing into the other Ministry time

Shri S K Dey. It has been said that we aim at co-operation, not in form, but in substance We have tried to co-operatives increase the rate of formation In the community jects and NES Blocks by about 300 per cent According to the figures, the actual increase in registration of members in the community project and national extension service areas, vis-a-vis the rest of the country is 243 per cent. Similarly m the matter of fertilisers, in the areas covered by this programme, there has been an intensive utilisation of fertilisers to the extent of 240 per cent Agam, I must admit that the Community development agency itself, namely, administrative agency, BDOs and Development Commissioners by themselves have not brought about these things They have worked in very close collaboration with the various departments handling these subjects It is concentrated impact of the various agencies that have brought about this substantial improvement in these areas as compared to other areas

Shri Warior (Trichur) Can get the correct number instead percentages? Percentage is easy

Mr. Chairman: He is endeavouring to answer

Shri S. K. Dey: I will place figures on the Table of the House

It has been mentioned that there should be a Health centre and a Maternity centre for every block.

We do not have enough resources under the Second Plan to have a Health centre in every block We have therefore chosen to have a Health centre with three Maternity centres outside the Health centre in Community development every block There is also a proposal which is now being worked out between the Health Ministry and the departments m the States for adding 1000 Health We centres cannot do any better

Demands for Grants

There has been a substantial provement in the training of midwives A number of them have been trained and the training facilities have also been considerably improved In these matters, in the future, we do not think there will be great difficulty experienced has been mentioned that there are too many agencies trying to handle the training programme It is not possible for any one agency to take up the training of village level workers agricultural workers, animal husbandry workers, village industries workers So long as there 18 ordination between the Ministry of Community Development on the one side and the principal Ministries on the other, there is no difficulty and it does not matter which Ministry really conducts the training, because, in practice, the two Ministries will be conducting training jointly That is precisely what has been done We have no difficulties from the training programme being conducted various Ministries, m the Centre

15 hrs

It has been said that the trainers do not know their job I do not say that they know their job very fully. But, we must again appreciate factor We other had technical institutions in this country Perhaps. with the exception of Engineering and the field of Medicine, almost all other institutions on technical lines. functioned more for show purposes. They had very little contact with the village people The result is, we have today instructors who received

the text books which the instructors of those colleges had read 30 years earlier I say, Sir, from my own experience because I was a student of an Indian University in a technical college I know exactly what the situation is, which we are facing We had a staff who had practically no contact with the soil Their contact was with books and foreign journals, publishing experiences on technical lines in different parts of the world Can we expect the required standard out of the village level workers who were trained by instructors of that type? Therefore, Sir, we are trying to train up the trainers But it is a very slow process, unless we send our people to foreign countries

Shri Thirumala Rao (Kakınada) On a point of clarification Does the hon Minister believe that all the research institutions that are being run by Government in various departments are for merely show-purposes?

Shri S K Dey. I said "were" Even the research institutions had very little contact with the problems on the ground They were talking in theory Even when research was going on, the people were suffering m the neighbouring villages. The research workers have never come to find out if the remedy can be applied in the field around them is only now, after the intensive effort between the two ministries, that we are trying to bring research down to the ground and also training near the ground But, perforce it will have to be a slow process and hon members will have to bear with the difficulties which we inherited from a dead past and which we cannot correct

15-03 hrs

[MR DEPUTY-SPRAKER in the Chair]

It has been mentioned that we should take lessons from old ladies We, certainly, would take lessons from old ladies, and also from young ladies and also from other ladies in between

After a long time, we have succeeded in working out an arangement in co-ordination with the activities of a purely non-official women's organisation I may assure the House that we shall have the benefit of the experiences of all women in the project areas

It has been said that workers should have a missionary spirit This word 'missionary' is something which has a certain dangerous connotation in the traditions of our country A mission has a very good meaning, but, in the past traditions of India, we find wherever we started with missions. they soon became mohunts and we know how difficult it is to deal with the institution of mohunts I assure the hon member who spoke about this that we try to inject this spirit of a mission m our workers To the maximum extent possible this is attempted

When we had 55 blocks functioning in 81 areas, it was possible for Hon Members of this House, Members of the State Legislatures, prominent non-officials and even for workers of our Ministries, to establish intimate contact with what was happening on the ground from almost quarter to quarter With the programme extending upto 1800 blocks and intending to cover the whole country, extending upto 5 lakhs villages, it will no longer be possible to maintain that vigilence as in the past

Deputy-Speaker: One hon. Member wants to know what is the training which is given from our point of view

Shri S. K. Dey: The programme is spreading We send out the workers. When they go out, as some hon. members have pointed out, they are fine specimens of humanity that India produces They go out with all the ardour of youthful adventure.

[Shri S K Dey]

They go out They get into projects They do not receive the the assistance that they require If they are doing good work they require patting If they do bad work they require to be pulled up It is no longer possible for the official machinery to do this as effectively as they could do this once Therefore, it becomes necessary for the non-official machinery to come to this aid Hon Members have brought this point forward during the debates in this House It is true that the success will depend very largely on the extent to which we can continuously inject fresh stimulus into them it is no longer possible to do this through the official machinery and. therefore, to a very great extent I shall have to depend upon the nonofficial machinery of the people to bring this about I shall talk about this later

Demands for Grants

Sir, it has been said that the budget allotment has been revised and provision of Rs 7½ lakhs for National Extension Services has been brought down to Rs 4 lakhs There is some misunderstanding on this subject The original National Extension Service blocks had a budget of Rs 41 lakhs on the normal governmental side and there was a provision of Rs 3 lakhs for short-term credit from the Reserve Bank We still have the Rs 3 lakhs available from the Reserve Bank as provision for credit and we have Rs 4 lakhs ar agamst Rs 41 lakhs which we originally provided

Shri Tangamani (Madurai) Why should there be reduction of Rs 50.000?

Shri S. K Dey: It is due to financial stringency We were helpless

An hon Member mentioned yesterday very rightly that the community development programme was going through a crisis I would say, Bir, that we have passed the particular crisis that he had referred to That crisis was the crisis of what happened in respect of the post-intensive blocks. That things have

happened that way is no because in the original set of projects we functioned virtually isolated from the rest of the Government departments which gave the staff The block development officers, collectors, and development commis-Sloners were there and the grammes were virtually independent islands in the system of Government, and little attention was paid to get the programme linked up with local bodies such as District Boards, Subdivisional Boards etc. In the enthu-Slasm that the people had, each one thought that he was a missionary trying to reform the particular part of the country that has been placed in his charge We soon realised that islands do not function on land and they have to be connected with all other parts of the land Particularly, m a Government apparatus, it was not possible to have islands of administration But the realisation was too late No longer any programme today is being undertaken either in the national extension service or the community blocks without the programmes completely grated with the programmes of the reat of the departments of Government and without having the programme integrated completely a local institution of people if such an institution is functioning on effective pattern in the area But, we are going through a crisis of a different type I have given a slight indication of the crisis when I mentioned about maintaining the missiohary spirit in our workers crisis is how to get the non-official representatives of the people closely involved in this programme If we do not succeed in this, we shall have certainly 8 developmental gramme, but it will not be a community development programme There cannot be community lopinent unless the top leaders of the people as represented in Parliament, as represented in the State legislatures and at other levels are very closely, and I would say, if I may, even inextricably involved in the implementation of the Plan.

Demands for Grants

Shri A. C. Guha (Barasat): Effectively also.

Shri S. K. Dey: I will come to this point again later.

An Hon Member: Pursue that point

Shri S K. Dey: 1 want to build up some other points which I must answer

An Hon Member: What about cooperation?

Shri S K Dey: A point was made that inauguration of blocks must be stopped if staff is not available. It was raised by one Member. We have already taken steps to see that no blocks are opened unless at least the block development officer, an extension officer in agriculture and trained gram sevaks are available So, I do not believe the complaints that were raised day before yesterday will repeat in future

Then, it is argued that loans should not be distributed by BDO That also we have discouraged and there are instructions on the subject We will try to look into the matter again

uneven distribution Then. hetween States has been mentioned. I am very sorry. The question of any uneven distribution between States does not arise. Of all the programmes of Government, we claim this is the only programme in which there is no room for any unevenness as far as the States are concerned. We have decided to cover the whole country with the NES programme by the end of the Second Plan and about 40 per cent of the area with the more intensive type of development, namely community blocks. That will happen in all States by the end of the Second Plan. Meantime the State Governments are allotted blocks as fast as they have trained workers available and for the training of these workers, every State Government has been given the resources in finance and even in matters of technical assistance for starting of new centres according to the requirements of the States.

It is not possible for this programme to make special allocations either for special States or special areas or even for special types of people. In order to take care of the under-developed classes of people, under-developed economically, in these project areas. We have certain schemes of Government like the schemes for the implementation of special programmes areas occupied by Scheduled Tribes. There are special schemes for the depressed classes, like providing schools, medical aid and housing. The States have given, and I understand Centre also gives, a certain amount of financial assistance in these matters Wherever we have a particular block where we are implementing the NES programme or the community development programme and there is an under-developed pocket, we try to concentrate the resources available under the special provisions and intensify the development of those areas And even where no funds are available, attempts are made to give special attention to people who have been backward and under-developed economically as well as otherwise.

It has been mentioned in the programme evaluation organisation's report and it has also been mentioned by quite a number of hon. Members of this House day before yesterday and also today that there is uneven distribution of benefits of this programme in the blocks. I find myself in a very grave sense of distress over this matter, and I must share my distress with this House, so that they may come to my rescue in some matters at least

We find that just as in the human system, if there is a carbuncle and we give special nutrition to the person, the carbuncle tends to absorb the bulk of the nutrients and the rest of the body remains more or less what it was, in our society also we have carbuncles of a type.

Dr. Ram Subhag Singh: In the Government or society?

Shri S K Dey: In society, everywhere

Mr. Deputy-Speaker: He has asked the House to share with him!

An Hon Member: Is he thinking aloud in the House?

Shri S K. Dey: We are believers in Ayurveda and therefore we do not believe in surgery We believe in conservative surgery We hope that the dose of conservative surgery that the Finance Minister as a specialist has applied may help somewhat in toning up the spirit in the countryside and change the extraordinary importance that is today attached to the amassing of wealth by a few at the expense of the many. But I know this measure, which I hope will be only the first, is not going to go very far. It 19 necessary for non-official representatives of the people to become allies of the project workers Hon Members will appreciate that a Government servant is exposed to many fires Almost every day there are circulars that are being issued from the Centre and as an hon Member mentioned, all these circulars have to travel right up to the village level worker for implementation Even to keep track of these new instructions and reporting and implementation of a programme according to the needs of the people is a difficult job If Government officers have to get themselves social involved m bringing about equality and justice and eradication of carbuncles from society, I fear a very serious danger ahead of the Government workers We are expecting far too much of them

People who amass wealth and try to get a lion's share of governmental resources are people, by definition, of some influence. Some influence does not mean locally only. They have an influence on the Government as a whole. Now,

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even the Chief Minister of a State. if I understand their difficulties properly and interpret them properly. is not an entirely free agent. Therefore, not to speak of the Government agency, even the Chief Munister of a State requires assistance and support and buttressing of enlightened consciousness of non-official representatives of people from all levels if justice is to be done

Demands for Grants

It was mentioned that there is no co-ordination at the Centre. I am very sorry, I do not agree with this view From the very beginning this programme we had representatives of the various Ministries closely associated At that time we did not want the various Ministries in Centre to get involved in this programme They had their own jobs and we wanted to prove that it is possible to get much more effective return for Government's resources if there is a co-ordinated impact governmental resources direct on the people After having proved our thesis, we came to the Central Ministries We have now begun to establısh co-ordinational arrangement with everv Ministry An Member here mentioned that Ministry should have no connection with any other Ministry but should have connection only with the Ministry of planning I do not see how this Ministry can at all function then. because it has no primary specialities of its own.

As I mentioned earlier in House, it is supposed to intensify the impact of governmental resources on the people. That is the programme of this Ministry That is the primary term of reference. We have established formal co-ordinational arrangements with the Ministry of Food and Agriculture We have established the same arrangements with the Ministry of Industry. And co-ordinational arrangements exist at official levels with all the other nation-building Ministries at the Centre. I have not experienced any difficulty, and I

do not anticipate any difficulty in the future either.

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It has been said that the Central Government does not get enough support from the States. I do not know. So far as this programme is concerned, it has been a co-operative programme between the Centre and the States, and I would say this has been one of the greatest achievements to the credit of this programme that both the Centre and the States are working together as common partners. At no time has the Central organisation been questioned in whatever it did-in supervising, guiding, leading or assisting the implementation of the programme in the States. In fact, I have received such co-operation from abundant Chief Ministers of States, who particularly in charge of this programme by and large, that there is hardly anything left that I could ask of them.

I do not have a single instance where we have made demands of a Chief Minister of a State for a particular thing being done for this programme, which has not been attempted there. But issuing of instructions, even on the part of the State Governments, for implementation. the actual implementation by people is something entirely different. Now, at the ground level, the instructions do not reach except in an attenuated pitch, and, therefore, in order to compensate for this, it becomes necessary to adopt special measures at the ground level, so that the attenuation can be compensated. It is for this reason that we want the assistance of non-official members.

Throughout this debate. during these two days, emphasis has been that the people's representatives have not been involved in this programme. I confess it is very correct. How do I get about it? I have found, I believe, an answer to this problem which at least will reach up to certain point. It has been said that

the governmental apparatus has to implement the policies laid out this House and subsequently transmitted by the State Legislature. It is not possible for the Government agencies to continue inspiring people or even to build an institution of people. It is only an institution of people that can create another institution of people. A governmental apparatus which is merely an agency, an instrument of action, cannot bring about an institution of people which is responsible for both policies as well as execution. Therefore, it becomes necessary to take certain other steps, and it is in this that I require help of the hon. Members House.

We want the block advisory committee to be made effective.

Shri P. R. Patel (Mehsana): There are advisory committees. But how are they formed?

Shri S. K. Dey: We have given instructions based on discussion with all concerned that block advisory committees should be representative the . . .

Shri P. R. Patel: Congress.

S. K. Dey: . . members Shri elected from the area to the Legislature, members elected the area to the nation's Parliament, the sarpanchs elected in the panchayats functioning in the area, chairman of co-operative societies and other outstanding non-officials...

Shri P. R. Patel: Who are those non-officials?

Shri S. K. Dey: . . . if there some available, as, for instance, prominent agriculturists and prominent social workers.

The hon. Member has raised question of Bombay. In fact, it was raised, day before yesterday. I know the block advisory committees in the present Bombay State have not been [Shri S K Dey]

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reconstituted after the elections But I may inform the hon Members who are interested in the areas concerned that the Government of Bombay are reconstituting these committees according to the instructions received by them from the Ministry of Community Development, and, therefore, the elected representatives in the area, to whichever party they may belong, will automatically be in the block advisory committees There can be no exception made to them

I was saying that there should be activisation of the block advisory committees Now, activisation of the block advisory committee does not, to my mind mean only ensuring that members of the block advisory committee will have their voice heard in the committee It is a very small part of the total picture We expect the members of the block advisory committee to go into the block, see how the work is being done, and so on Where good work is being done. it is necessary for a worker, be he an official or a non-official, to receive compliments from the non-official members of the block advisory committee and also to be pulled up where he is not doing work properly Then, how the work is going on should also be brought to the attention of the State Government, and where possible also of the Central Ministry

Quite often, I receive letters from Members of Parliament who happen to visit their projects or many Members of State Legislatures other non-officials as to their reaction to the implementation of this programme and to the extent possible we try to redress the problems And the efforts of these members have gone an appreciable distance in activising what would otherwise have remained as decadent projects

The Members of this House can certainly, during the off period Parliament, attend as best as they can, meetings of the block advisory committees

Shri B. Dasgupta (Purulia) What are the powers of the block advisory committees?

Shri S. K. Dey: We have said now that the block advisory committee's decision or recommendation in regard to the drawal of a programme should be treated as final by the Government organisation. If there is any difference between the two. matter must be referred to the State headquarters where the differences will be resolved So, the powers of the block advisory committees are such as they can only utilise and exert

I believe also that it will be possible for Members of Parliament assist us in the training of our workers Very shortly, we propose to open a Central Institute of Study and Research on Community Development. The main purpose of this Institute is to get senior officers like Collectors Heads of Departments. Subdivisional Officers etc for refresher training in the form of seminars and discussions based on their experiences in the field People from different States numbering about fifty, will come to this training school We propose to establish this training school in Delhi and I believe it will be quite convenient for the Members of Parliament to participate in it and give us their guidance and assistance I hope, I can count on their fullest co-operation on this matter

Similarly, in the States we have training centres When hon Members go back to their States during the recess from Parliament sessions, they may, if they find it possible to do so, go to these training centres, try to exert their own influence on the staff and let us know what they think of these training centres

We will certainly try to do whatever we can to correct the situation if they find it unsatisfactory

1531 hrs

[Mr Speaker in the Chair]

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We have programmed for village leaders' camps on a very large scale starting from the 2nd October-village leaders in the field of agriculture. We are thinking in terms today of functional leaders who can give leadership in the subject-matter to their counterparts in the villages. We propose in every gram sevak circle to hold a camp of about 50 agriculturists at the rate of 5 from each village, and this programme should go round in all the villages of India Now, this is a matter in which we are very largely dependent on the assistance of non-official representatives of the people Here again, I feel that hon Members of this House can make a very significant contribution to this programme, and I would seek their assistance

I believe I have attempted to answer as many points as I possibly could As I mentioned earlier, all the points have been noted down and they will be attended to

The Development Commissioners of States represent the very finest material today, as they stand, that we could locate anywhere I say this because I have closely worked with these people for the past five years, and it is primarily through their effort that we have succeeded in bringing about whatever change and transformation to whatever extent it exists through these people as leaders at the helm of the government apparatus at the official level If hon-Members meet the Development Commissioners, I am sure they will not only receive a welcome but they will receive a demand for their services in the implementation of this programme far more than what, perhaps, they are ready to comply with On behalf of those hard-worked Development Commissioners and the very large number of our workers at block level and at the village level, I would make this appeal to hon Members of this House to show the way, to the representatives of people at the State level and at other levels, to get mvolved with this programme

It is the people's representatives who hold the key to the Government and, therefore, it is difficult to understand why any representatives of people should remain content with a feeling that there is an allergy on the part of the government official towards non-official association with this programme Government officials are servants of Government to carry out the policy and if they do not carry out the policy, there are other measures which can be taken to ensure that they carry out the policy We have never had a single instance where, when there has been a definite demand on the part of the non-official apparatus for collaboration in the actual implementation of this programme, this suspected allergy on the part of officials has been able to stand in the wav

I am very grateful to you, Sir, for having given me so much time, and to the hon Members of this House for the intense patience with which they have listened to what I had to say I would also say how grateful I am to them for the fact that when I myself feared that perhaps hon Members here would give me a dish much hotter than what it actually has been. They have been so generous in their treatment of this programme and particularly of me as a functionary on their behalf

Mr. Speaker: I shall now put all the cut motions to the vote of the House

All the cut motions were put and negatived

Mr. Speaker: The question is

"That the respective sums not exceeding the amounts shown in the fourth column of the Order Paper, be granted to the President, to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1958, in respect of the following heads of demands

[Mr Speaker] entered in the second column thereof —

Demands for Grants

Demand Nos 6, 7 and 105"
The motion was adopted

[The motions for Demands for Grants which were adopted by the Lok Sabha are reproduced below—Ed]

DEMAND NO 6-MINISTRY OF COMMU-NITY DEVELOPMENT

"That a sum not exceeding Rs 12,11,000 be granted to the President to complete the sum necessary to defray the charges which will come m course of payment during the year ending the 31st day of March, 1958, m respect of 'Ministry of Community Development'"

DEMAND NO 7—COMMUNITY DEVELOP-MENT PROJECTS AND NATIONAL EXTENSION SERVICE

"That a sum not exceeding Rs 7,18,00,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1958, in respect of 'Community Development Projects and National Extension Service'"

DEMAND NO 105—CAPITAL OUTLAY OF THE MINISTRY OF COMMUNITY DEVELOPMENT

"That a sum not exceeding Rs 97,70,000 be granted to the President to complete the sum necessary to defray the charges which will come m course of payment during the year ending the 31st day of March, 1958, in respect of 'Capital outlay of the Ministry of Community Development'"

MINISTRY OF FOOD AND AGRICULTURE

Mr. Speaker: The House will now take up discussion of the Demands for Grants Nos 42, 43, 44, 45, 46, 116, 117 and 118 relating to the Ministry of

Food and Agriculture As the House is aware, 6 hours have been allotted for the Demands of this Ministry.

There are a number of cut motions to these various Demands Hon. Members may hand over at the Table within 15 minutes, the numbers of the selected cut motions which they propose to move I shall ask the Members to move them, if the members in whose names those cut motions stand are present m the House and the motions are otherwise in order.

The time-limit for speeches will, as usual, be 15 minutes for the members including movers of cut motions, and 20 to 30 minutes if necessary, for Leaders of Groups

DEMAND NO 42—MINISTRY OF FOOD
AND AGRICULTURE

Mr. Speaker: Motion moved

"That a sum not exceeding Rs 79 60,000 including the sums already voted on account for the relevant services be granted to the President to defray the charges which will come in course of payment during the year ending the 31st day of March, 1958 in respect of 'Ministry of Food and Agriculture'"

DEMAND No 43—Forest Mr Speaker: Motion moved

"That a sum not exceeding Rs 1,20,76,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1958 in respect of 'Forest'"

DEMAND No 44—AGRICULTURE Mr. Speaker. Motion moved:

"That a sum not exceeding Rs 9.67,32,000 be granted to the President to complete the sum necessary to defray the charges which will come m course of payment during the year ending the 31st day of March, 1958, in respect of 'Agriculture'"